them. The wealthy sections of the community should come after the [requirements of the poorer sections of the community had been met. It would require certain institutional and organisational arrangements in our economy when you have these fair price shops. Therefore, it is not enough to open fair price shops; it is also necessary in that con+ext to \$ee exactly who are going to benefit from them. That was a good suggestion and I entirely agrfe with it. Especially in the working class areas there should be too many of these shops because the working class cost of living is going up. There is the hon. Minister for Labour and I think he knows it very well. You will find that underi the Second Five Year Plan the index of cost of living of the working class rose by 24 per cent Now, the consumer price in lex of the working class recorded a net rise from 124 in March 1961 to 127 in March 1962; that is to say, a net rise of 2.4 per cent. Therefore, I think it is very very important in the industrial sector of our economy to see that the cost of living of the working classes is kept under control and is not allowed to go up in this manner Therefore, steps should be taken in that direction. And I wish to say here that the hon. Minister has taken good initiative in this matter and he should pursue it.

Appropriation

About the Price Stabilisation Committee, I do not know what it is going to stabilise. The Member? of Parliament should be associated with it. from both sides. I do not make a special point about the Opposition or the Government side. Members of Parliament should be associated with such Committees because advice and suggestions could be given by thprn and an effort of this kind would demand such co-operation and suggestions on the part of all of us. It iff a national issue; it is not a party issue *at all. Whatever may be our differences with regard to other matters, as far as the objective of holding the price line is concerned we all acutely

feel that steps should be taken to that end. Maybe we have divergent approaches, maybe we have divergent views; may be we do not view in the same manner this or that aspect of the matter hut after all is said and done we are all in favour of holding the price line. Therefore, he should seek the co-operation of all of us in such matters, and I hope vigorous steps will be taken. The Third Five Year Plan Report does not encourage me very much. It is full of platitudes, school boyish. What we need is not tons of speeches but an ounce of action, action in the matter of price control. It is going to determine whether we are going to hold the price line or allow the prices to continue to rise in the manner in which they are doing. I hope concrete, positive and constructive steps will be taken in cooperation with all and with the goodwill of all in the country.

Thank you.

MR. CHAIRMAN: This discussion is concluded and the House stands adjourned till 2.30 P.M.

The House then adjourned for lunch at four minutes past one of tha clock.

The House reassembled after lunch at halfpast two of the clock, the VICE-CHAIRMAN (SHRI M. GOVINDA REDDY) in the Chair.

THE APPROPRIATION (NO. 5) BILL, 1962

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI TARKESHWARI SINHA): Sir, I beg to move:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1962-63, as passed by the Lok Sabha, be taken into consideration."

This Bill arises out of the Supplementary Demands of Rs. 100-33 crores voted by the Lok Sabha on the 20th November, 1962, and the expenditure of Rs. 7 lakhs charged on the Consolidated Fund of India as detailed in the Supplementary Demands presented to the House on the 14th November, 1962. Detailed explanations in support of the Demands have, as usual, been given in the foot-notes below the Supplementary Demands statement. I shall, therefore, confine myself to a few introductory remarks.

Of the additional provision of Rs. 100 crores asked for, Rs. 95 crores are for expanding our Armed Forces for meeting the unabashed aggression committed by the Chinese on our sacred soil. The House will not expect me at this stage to dilate upon the details of these provisions, which represent only a preliminary estimate of our extra costs in the current year or to give any further information about what we would be requiring later on this account. The situation on our borders has been changing from day to day and our Prime Minister has already warned the nation that this struggle is going to be a long drawn out affair. Hon. Members may rest assured that whatever measures are necessary would be taken and that no costs or sacrifices would be spared to meet this challenge to our freedom. I have no doubt that this august House will willingly grant any demands that might be placed before it for driving the aggressor out of our country.

I might make a brief mention of the measures taken by Government to raise additional resources. A National Defence Fund has been set up to which there has been a very generous response from all quarters. It is a most heartening sight to see people of all classes, rich or poor, labourer or farmer, widows and even children, vying with each other to donate whatever they can' to this Fund, which will be utilised for meeting all our defence needs and for providing

amenities for our Armed Forces and their families. The total contributions to the Fund are nearing the Rs. 6 crores mark. In addition, contributions in gold and gold ornaments, which are of particular value for providing foreign exchange for procuring our equipment from abroad, are pouring in. For those of us who are unable to make outright contributions, arangements have been made for sub-cribing to the new Defence Saving's Certificates, National Defence Bonds and the Gold Bonds. We are also shortly introducing a new Premium Prize Bond Scheme. I would take this opportunity of appealing through this august House to the public at large to continue to make their donations and subscriptions for raising the resources of the Government for fighting the menace on our frontiers.

While everything is being done to harness the voluntary contributions to our resources, we are also exploring every possible avenue of exercising economy and avoiding or postponing non-essential expenditures. A cut of ten per cent on expenditure on staff would be enforced while framing the next year's budget. Efforts are also being made by necessary readjustments of diverting the staff for more essential items of work. Instructions have been issued for ensuring economy in the use of paper, consumption of electricity, meetings, conferences, travelling allowances and deputations abroad. The Plan priorities are also being reviewed and reorientated in the context of the present emergency.

Government are keenly anxious to keep inflationary pressures in check and maintaining the price level. The hon. House has heard details of the steps from the Minister of Planning about how he proposes to keep the prices more or less stabilised. A constant watch will be kept and all possible efforts made to ensure that measures for building up our defence potential are not accompanied by a rising spiral of prices and thus bring, about inflationary pressures further.

Sir, I move.

The question was proposed.

THE VICE-CHAIRMAN (SHRI M. GOVINDA REDDY): Before calling upon the first speaker, I would like hon. Members to note that there are twelve Members on the list of speakers. Dr. Nihar Ranjan Ray.

DR. NIHAR BAN J AN RAY (West Bengal): Mr. Vice-Chairman, I do not think there should be any reservations from any quarter to vote the demand that has been made. Everybody understands that in this national emergency there is every need to gear the total economy of the country to the nations war effort. It has beefn asked: What will be the precise figure of defence expenditure in the coming weeks and months? It is a strange question to ask in a situation where things are changing from day to day. And when the menace is growing larger and larger, to ask what the precise figure of defence expenditure will be in the coming months, is strange indeed. Everybody would realise that financing a war, especially in a developing country, in a country that has committed itself to planned economy, means evolving a complex and complicated machinery and to evolve that machinery we must strain ourselves to the utmost. There should also be urgency not only on the side of the people but also on the side of the Government to be able to develop this complex and complicated machinery as quickly as possible. When this Bill was being discussed in the other House various suggestions were made and various other new suggestions will be made in this House also. I have no doubt that the Government will take into serious consideration the suggestions that have come forth and will be coming forth. To one point only I would like to draw the attention of the Government. It is true that the response of the people, all sections of the people, as the hon. Minister said, has been very satisfactory. Gold also has been pouring in. But so far as we have been able to

notice most of this gold is coming from the middle and the poorer sections of the people, mostly by way of ornaments and jewellery. What has happened to the gold bars and gold leaves? I have not read anywhere in any paper that gold bars and gold leaves are coming forth in any substantial measure. There has been some calculation that Rs. 5,000 crores worth of gold . .

SHRI BHUPESH GUPTA (West Bengal): It is Rs. 4.000 crores.

DR. NIHAR RANJAN RAY: It is Rs. 4,000 crores and several hundreds, nearly Rs. 5,000 worth of gold in the country, as I remember. One would expEct that at least Rs. 1,000 crores worth of gold should have come out by now. I would therefore suggest if the necessity has not arisen to announce seizing of the gold stocks. In any case this is just by way of a suggestion. I am not a man of finance and I do not understand it, but it is just commonsense that in a national emergency of this kind gold bars and gold leaves that have been kept in various hoardings should come out.

On this question of making any further suggestions I 'would address myself to another aspect. Everybody has noticed-and it is a very satisfying thing, it does one's heart good— that out of reverses and adversities we have emerged at long last perhaps as a nation, a nation resolute and united as it never was before, and let me hope that there has emerged also a Government of national defence. A peace loving nation, a nation rais2d for peace, has to be built info a nation made for war. Howsoever unfortunate it may be, we arewitnessing today a spectacle that could infuse new blood into any living fibre. Our peaceloving Prime Minister has today become practically the flaming symbol of heroic resistance, unvielding till the last vestige of the invading hordes is driven out of our dear motherland. Out of the creeping disintegration which was paralysing us there has; arisen a mighty flood of patriotic

[Dr. Nihar Ranjan Ray] fervour, of hope, of faith, of sacrifice and suffering. Let us take the fullest advantage of it. The spirit of India has been stirred to its very depths. Let the Government take advantage, let all of us take the fullest advantage of this. The indomitable will to resist which maketh a nation has been born. Let us take advantage of it. This will to resist evil, this will to resist anything that is of the utmost dislike to us, this will of steel is the thing that makes a nation.

Sir, you may pardon my saying that our independence has been easily won. We did not pay enough price for it. Now is the time to pay the price for it. The nation is on test. Despite peace-feelers I am afraid the fight before us is gain? to be long. It is going to be stern and fierce. Today it is going in favour of the invader unfortunately. But the battle is not for the strong alone. It is also for the active, the vigilant, the brave, the dedicated, and it is also for those who have faith in themselves and in the fundamental values of life. This is therefore no time for irresolution. I have seen, here and there, little signs of irresoluteness.

THE VICE-CHAIRMAN (SHRI M. GOVINDA. REDDY): You have to conclude, Dr. Rav.

DR. NIHAR RANJAN RAY: This is not the time for the settling of small accounts or being cowed down by reverses. A large part of our territory has been exposed. Further reverses may also be in store for us. But there cannot be any giving way to irresoluteness or fear or desperation.

The President has said that "Dharma" is on our side; that it is a "Dharma Yuddha". We must believe in it, indeed we are fighting for righteousness, for our way of life. For the last few days even in this House I believe, which is the House of elders and where perhaps the average age is on the wrong side of 50, we are

feeling young again, and to feel young is to be in heaven.

Let us all unite our hearts and wills in this sacred crusade. Freedom is one and indivisible. It is in peril. We will defend it with all our might. We will not argue, we will not quail, we will not falter. Setbacks shall not dishearten us. We refuse to be bullied or lulled into inaction or beaten. We will stand united and face the threat with calm, courage and quiet confidence, with faith and fervour. We are fighting for "Dharma", and "Dharma" will therefore fight for us-spff T8ST% T%cT: It is not without meaning or purpose that the Geeta was announced in this land of ours, and let us remember the words of the Geeta. Despite peace-feelers let us remember

"Either being killed, thou wilt win Swarga, or alive and victor, thou will enjoy the freedom of your country; therefore arise, oh, son of Kunti, brace thine arm. for war. So minded, gird thee to the fight."

Not for nothing did we go through the "Quit India" movement in 1942 when Gandhiji gave us a "mantra" "fT^rf qr JTT-T" "Do or die". Let us utter that "mantra" once more. Let it reverberate in the heights of the Himalayas and beyond.

SHRI BHUPESH GUPTA: Mr. Vice-Chairman, there cannot be any two opinions in this House today about making all the requisite provisions for the strengthening of the defences of our country. At any time in a newly liberated country the question of defence would acquire the utmost importance. Today face to face with an aggression it has become all the more pressing and urgent. Naturally, we i discuss the defence in the con-

text of the developments that have taken place in the recent week especially.

I do not wish to go into the political aspects of all these matters because these are matters which have been considered earlier and perhaps will also be considered later. I should like to confine myself to the problems of defence, especially the resources for our defence industries; I take it that it will be necessary for the Government to strengthen the defence as best as they can, and that is what they should do. The proceedings of this House will bear testimony to the fact that ever since we have been in Parliament, since ten years past, we have been pressing for building up the defence potential of the country because on this depend in the world of today the security and the independence of a nation. Even if we are a peace-loving nation as we have been and as we are always, it would be necessary for us to take into account the objective realities of the world and build up our armour of defence or shield of defence. We have been pressing for it. We had some criticisms to make in the past about the manner in which the problems of the country's defence were being tackled. Our criticisms, as will be remembered, "were based on many facts. In the early years of independence, we wholly dependent on foreign arms a|rd weapons. Later on, especially after 1957, certain defence industries begfm to be built up in our own country. It goes without saying that national defence can never be strong, wellfounded and invincible unless it is backed by its own economic and industrial development and especially development in the engineering and other heavy industries. Therefore, I think that the Prime Minister is quite right when he makes that point that industry is of the utmost importance from the point of view of defence. From the budgetary papers it would seem that during the last ten years -the imports of armaments and equipment especially from England account-

820 RS--5.

ed for about 1,100 crores of rupees. It has been revealed today that the weapons that we have acquired or procured are not adequate to meet the needs of modern warfare or modern times. Now, that aspect has to be borne in mind. I say this because when we deal with the problem of imports, we must take into account not only the contingency as it arises today but also a long-iterm view of the matter because we want a proper type of defence industry to be built up in the country with prototypes brought in and our weapons produced in our country. It has been the experience of all nations that once the defence industry is not built up and the country relies heavily for defence equipment on other countries, no matter what that country is, it is placed in a precarious position and it even becomes dependent in many ways. We have the example of Pakistan and certain other countries before us. Therefore, a modern defence industry should be built up at a rapid rate. I think that money should be spent on it. It is possible today to import plants and so on and quickly build up such industries which can produce modern weapons. Here again, I would like to see this thing developed in the public sector because the defence industry should be mainly if not completely under the control of the State and the Government. There we cannot take any chances. There the industry should be run as a public undertaking with all the care ana attention that the people are capable of giving it. And as you know, this concept is nothing new and in certain countries, especially in countries that are building themselves up. the defence industries are built up in the public sector.

We were glad to hear the other day the Prime Minister saying that automatic weapons would be produced in our country in a month or so. I wish we had done H earlier instead of relying upon foreign imports. And we did not get the right type at foreign material as it is clear today. Hon, Members must have noted-ana

[Shri Bhupesh Gupta] must realise—that if we were in a position to turn out automatic weapons in a matter of two or three weeks, it means that we have built up something basic which enables us to produce automatic weapons in so short a time. You cannot produce automatic weapons in three or four days or in three or four weeks. Something must have been built up and I welcome the Government for having built up that much of industry or for having made that much of arrangement to enable it to produce so quickly automatic weapons in our country. I think that we should develop more along that line.

Now, Mr. Vice-Chanrman, financeb for the defence industry acquire, naturally, a very great importance. In this connection, it is being suggested by scone hon. Members who are no military experts at all but who yet would like to talk as if they had won so many battles, fie battle of Waterloo or of Stalingrad and so on if you like that way-these honourable gentlemen here in this House and in the other House but not so honourable outside-that the Five Year Plan should be pruned in order to meet the defence requirements of our country. We reject this suggestion because if we are today in a position to put up even this little show which we put up in the matter of industry, it is because under the Second Five Year Plan we built up heavy-machine building industry, the steel plants and certain other industries. The industrial base cannot be separated from defence or vice versa. I think that the Five Year Plan should not be and must not be curtailed. It seems that now they are at war with the Five Year Plan. They had been shouting for the curtailment of the Five Year Plan earlier. Now an opportunity has come to them to attack the Communist Party on the one hand and strike at the Five Year Plan on the other. This is their approach.

SHRI LOKANATH MISRA (Orissa): No, Sir. Even the Prime Minister

has said that the non-essential elements of the Five Year Plan will be pruned and we also agree with him.

SHRI BHUPESH GUPTA: I am very glad to hear that he agrees with it. But there are people who are not guided by your noble thoughts.

SHRI AKBAR ALI KHAN (Andhra Pradesh): You have not heard him.

PROF. M. B. LAL (Uttar Pradesh;: He has the monopoly of agreeing with the Prime Minister.

THE VICE-CHAIRMAN (SHRI M_GOVINDA REDDY): Order, order.

SHRI A. B. VAJPAYEE (Uttar Pradesh): They are the only supported. of the Prime Minister.

SHRI BHUPESH GUPTA: I am very-glad that Mr. Vajpayee has become the greatest supporter of the Prime Minister. I would like to see this thing continuously. I am glad that Mr. Vajpayee, for once, is in very excellent company and Mr. Vajpayee is a dear friend of ours here. An,d I am in his company also not very far way. Therefore, I am not meaning any individual here. You must have read in the papers that the Five Year Plan has to be drastically cut, changed and so on. Anyway, I say that it should not be done. The Five Year Plan should be put through. Certain adjustments may be necessary. I am not opposed to it. But the Five Year Plans should be there and the Fourth Five Year Plan should be even a bigger and stronger Plan from the point of view of industry because on that will depend how you build up further your defence potential.

SHRI AKBAR ALr KHAN: Topmost priority to defence.

SHRI BHUPESH GUPTA: Yes, it is obvious. Mr. Akbar Ali Khan is always after the obvious. In order to give topmost priority to defence, what we need is not merely making-speeches but building up industries Weapons are produced not in Parliament by putting supplementary

questions; they are produced in factories, in industrial undertakings and industrial undertakings require plant and machinery, technical know-how and all that. A statesman lika Mr. Akbar Ali Khan surely understands this simple point. So, 3 p.M.

Sir, this is a very important matter. We are opposed even to curtailing the social welfare schemes in the Plan. Suggestion-, have been made to cut down health services; and education. Why should we make a cut on education and health services? The allocations had been very poor and certainly, if anything, they should be more looked after, and here again the Prime Minister is always right— even if Mr. Akbar Ali Khan will not always catch the point when he stresses that education should be given proper attention. Modern warfare is not the warfare in the days of the old time when chivalrous people with sword in hand got on to the horse and went there to fight each other and finished with the job. It is not so now. It requires skill, scientific knowledge, and sn on. Education should be there even from the point of view of defence. Therefore, health services and education should not be pruned. Certain constructions, of non-essential roads, and certainly Government expenditure which is not essential and is wasteful should be pruned; I agree there should be a cut; I agree there.

Now, I make certain suggestions. It is good that our people are giving money. This shows the greatness of our nation, the patriotism of our people, the largeness of the men and women who are ground down in society. It has been once again demons, trated to the everlasting glory of our country and our traditions that cince they are called upon to meet a challenging situation they are capable of rising out of squalor and hunger as heroes of the day. And that is why we find this magnificent panorama of men and women in the towns and the

villages coming forward with their meagre belongings to deposit them in the National Defence Fund, to make them available for the cause of the nation's defence. What else can be a greater inspiration than this? A nation which is made up of such mettle, of such human element, can never be humiliated or humbled. This is what I s*y- But then we must draw the lesson from it and we must not let down the people.

SHRI FARIDUL HAQ ANSARI (Uttar Pradesh): We must throw out the Chinese first

SHRI BHUPESH GUPTA: Yes, certainly; he has not understood it even now. We shall not only throw out the Chinese; we shall also place you there to look after the frontiers; I am for it.

SHRI FARIDUL HAQ ANSARI: I will go there. I assure you; I will not sabotage.

SHRI BHUPESH GUPTA: How can you sabotage? You cannot sabotage. The only thing you have done is that you have sabotaged your party in the last general elections. Now, how can you sabotage it? I know it.

THE VICE-CHAIRMAN (SHRI M. GOVINDA REDDY): You are losing your time. Do not attend to the interruptions.

SHRI BHUPESH GUPTA: Now made it a little humorous and he is a great friend oi' mine.

Now, I think resources should be found. Defence industry cannot be built on charity. It has a moral and political force, charity and so on; we must go in for them, contributions, donations, etc; they make for something very great and noble; they ars a moral justification of the entire thing, I agree. But moneys have to be found for that. How to find this money? Here, do not rely merely on voluntary contributions. On the contrary, having been inspired by the voluntary donations from the savings

Appropriation

1995

[Shri Bhupesh Gupta] of the people of our country we should formulate policies and measures to tap resources by using the laws of the land and the arm of the State. Immediately I would suggest, let there be a postponement of the payment of privy purses to the Indian princes. Well, I do not say, "Stop everything." I say: "Postpone it." and even there I would not say, "Do not pay to the Princes who get bigger amounts". Make it Rs. 50,000, or even Rs. 1,00,000. Those people are there and some of them get Rs. 10 lakhs, Rs. 20 lakhs and Rs. 25 lakhs. Postpone the payment to them. I think they will agree. The Indian princes should agree to this thing because they are affluent otherwise, and I think for the period of the emergency at least we should stop payment, to those who receive privy purses, sums exceeding Rs. 50,000, or Rs, 1,00,000 if you like that way, if you are favourably disposed much more towards the princes. I think that should be cut down. That way we can get some money. What is more, a good example we can set before the people. This thing should be utilised, privy purses paid to the princes, the privy purse paid to the Nizam of Hyderabad at the rate of Rs. 50 lakhs, when the jawans on the frontiers are spilling their blood. That cannot continue; it is morally repugnant; it is economically unthinkable. Well, that is how we should not behave in our society today. I hope the Princes will agree to it. We have got a Prince in our House. I looked up and found that he gets a privy purse of Rs. 18 lakhs. Cut it; stop it during the pendency of the emergency. After that vou pay because our position is -i- that privy purses should be stopped altogether. I am not bringing in this controversial issue now. Only suspend ihe payment for the period of the emergency. I think it is a right suggestion.

There should be a compulsory cut in salaries exceeding Rs. 1,000 at the rate of 5— 15 per cent. Voluntary cuts either in the case of Princes or other-

wise is something we should be satisfied with, good as it is. But why cannot We make it for the period of the emergency a compulsory cut on a graduated scale in salaries exceeding Rs, 1,000? The lesser the salary, the lesser the cut; the more the salary, the greater the amount of cut. That should be done. That way you will get a lot of money.

Then come the big companies and financial concerns which have got enormous resources. They should be tapped by the Government through requisite fiscal measures. Now I know their money is invested; I know also their money goes into speculation and utilised on the stock exchanges even today. Why should it not be possible for the Government to formulate fiscal and economic measures in order to tap the resources that are lying with these concerns? Here again I am suggesting to take them as loans effective during the period of the emergency at a reasonable rate of interest, naturally so, and we should not merely be carried away by the fact that some industrial concerns are: donations of houses to the D r'fence Fund. Good as it is we welcome them; we are grateful to the industrialists for doing so, but what is more their accumulations are the accumulations of the community as a whole in the keeping of those people who control these industries. We should take these as loans for the period of the emergency, and after the emergency is over, we shall return them with necessary interest. I think that is a very reasonable suggestion.

In this connection, Mr. Vice-Chairman, I would suggest that the banking industry should be taken over, I am not suggesting should be nationalised today. I would not go into th« controversy. We have give, them powers and Government can take them over in order to see that the resources of the banks, specially the ton banks in the country, are utilised t« the maximum possible extent building up the defence potential and defence forces of our country. After the period of the emergency w£ can return to the question whether banks should be nationalised or not. In our view it is long overdue, that banks should be nationalised. I am saying that only for the period of the emergency the management should be taken over by the Government.

Then, Mr. Vice-Chairman, the former princes and others have got foreign assets in England and certain other countries. Some time back, in this House or the other House, it was revealed by the Government that the foreign assets amounted to 67 odd crores of rupees. Actually it is much higher. Many have not declared, According to our reckoning it will be well over Rs. 100 crores. I am glad that the Government have made an appeal to those people holding foreign assets abroad to make these exchange resources available to the country for defence purposes. But I have not got much faith in the appeal being responded to to the fullest possible extent. I would suggest, let these people be called upon to declare their foreign assets, and the Government should take them over as loans again I am not saying, "Expropriate them." I say, take over these things as loans in order to meet our defence requirements. That should be done and I think that way we can easily get Rs. 100 crores of foreign exchange right now if we tap the resources as loans from those who hold foreign assets in different foreign countries.

Mr. Vice-Chairman, with regard to gold I am glad suggestions were made, but here you see that people are giving gold, poor people are giving. What about gold bullion? It was stated by the Ministry of Finance in one of its notes that out of Rs. 4,000 crores worth of gold, a big part was held in bullion. Assuming that the bullion is worth about Rs. 1500 crores, why should it not be possible for us to tap, by effective penal or other fis-

cal measures, that gold? We can easily get Rs. 100 crores or even more. Rs. 100 croes we can easily get if we go after that gold and get it. All the gold you have got so far does not even compare very favaourably with the smuggled gold we hauled in the last few weeks or few months' time. A smuggler brings in much more gold. And you know what amount of gold must be in the wallets and coffers of the bullion holder and speculator. May I ask in this connection what has happened to our Princes? Why are they not making their gold available to the country? What has happened to our big industrial houses and magnates? Why are they not declaring their gold and making it available to the country? I would, therefore, suggest effective measures to be tried, and at the same [time, invite this gold on attractive terms, if you like, against gold bonds, to be issued to them so that we can utilise it. Here again I am not suggesting any expropriation of gold. But, certainly, I am entitled in the name of the country to call upon all of them, if necessary under pain of punishment, to declare the gold in their possession, and then, on the basis of law, get this gold as loans to the Government. I think) if we can do this, plenty of money and resources we shall get.

Foreign trade should be taken over and out of the foreign trade earnings, we should utilise a good deal of funds for our defence. And what is more, we should direct our foreign trade in a manner today which would help in particular to strengthen the defence of the country and the defence forces. Luxury articles and consumption articles for the rich should not be import-at all. Let the rich live an austerity life today and forego all consumption articles which fall in luxury categories. I think this should be done.

Mr. Vice Chairman, we send every year Rs. 30—40 crores to countries abroad as foreign remittances out of dividends, profits earned in our country. This is one mainly by British

[Shri Bhupesh Gupta] industrial concerns. I am not asking you to come down upon them with a harsh law. But, can we not ask these people under law to make at least 50 per cent, of the zemittances they make abroad every year available to the Defence Fund of the Government as loans? We can easily do so. Government is thinking of taking some measures. Appeals have been made. Now what is needed today is legislative measures so that we immediately slash the remittances abroad as profits, dividends and interest by 50 per cent., and that 50 per cent, should be utilised for defence purposes in the country.

Speculative transactions should all be stopped. Badla transactions should all be stopped. We are very glad that forward trading in gold has been stopped. It will be very much in line with our policy if we pay attention to this thing and stop all kinds of speculative transactions.

THE VICE-CHAIRMAN (SHRI M GOVINDA REDDY): Mr. Bhupesh Gupta, please wind up. You have taken 25 minutes.

SHRI BHUPESH GUPTA: I am finishing. Mr. Vice-Chairman, I would suggest that any transaction or contract which is not for spot delivery Id be prevented. Let there be excess profits tax out of the earnings due to defence production and so on. Excess profits tax is the need of the hour, and I think the capitalist class will agree to it. Government should formulate measures about waste land which is lying in the hands of big landlords, and those in the hands of the Government should be given free to the agricultural labourer so that they can increase food production, and we should not, for the period of emergency, charge any annual rent from the agricultural labourer.

[THE DEPUTY CHAIRMAN in the Chair.]

This i_s again another point that I wish to make. Administrative ex-

penses should be cut radically. I think there should be committees everywhere, at the State level and the Central level, to discuss measures of reduction of administrative expenses. On that score, I think, we can save a lot of money because our administrative expenses are too high. These are some of the suggestions that I am making before the House for the present. We will require more and more fund for the building up of our defence industry.

Madam, we are grateful to those who have contributed so abundantly and in a spirit of self-sacrifice. But let us get inspiration from this sacrifice. Let us take courage in both hands and let us build up a mighty front in the rear where the national resources in men and money would be mobilised for the sake of the independence of our country.

The suggestions that I have made are clearly in line with the needs of the nation, temper of the nation, spirit of the nation, and would be a matching performance on our part in the rear when we take into account the performance on the front, heroic performance, *ol* our jawans. This is all that I have to say. I know that a ready-made answer will be available, but these are the problems of the nation to be faced by the nation. Today or tomorrow we have to come to grips with them if we have to build up a powerful, invincible, defence industry and defence forces in our country.

Thank you.

SHRI B. K. P. SINHA (Bihar;: Madam Deputy Chairman, all burdens are irksome, financial burdens more so. But in this hour of crisis and trial the burden that is being put on this nation is a very small burden. The nation is prepared to shoulder greater burdens. I welcome this proposal, for to me these proposals are an earnest, that the prodigal after wanderings in the barrenness of phantasies and dreams is returning to hard realities of the situation. (Interruption by Shri A. D. Mani).

Madam, there has been a proposal for a cease-fire. The proposal has come today. It is for the people who are in the better know of things. With the advice and consent of Parliament, to decide whether these proposals shall be acceptable or not. But then, let me sound a note of warning that these cease-fire proposals before us are one of the weapons in the Chinese armoury of warfare. Let us not be confused by them. Madam, peace or no peace, cease-fire or no cease-fire, let us wake up to the reality that the real danger arises on the northern borders. It is said: "Eternal vigilance is the price of liberty." Let me add to this: "Eternal preparedness is the price of freedom and integrity of a country." We have been mightily lacking in preparations in the past. Let us now take a resolve that at every moment in future we shall be prepared in a mighty way to meet the aggression and throw back the aggressor.

Appropriation

Madam, the ancients believed in miracles. They believed in unearthly miracles. The moderns do not. But T am sorry that we moderns have developed faith in other kinds of miracles. These miracles are world .situations and pressure of world opinion. Let me tell this House that world opinion, world situation, like God, always helps those who help themselves. Let us be prepared. If we are prepared, if we are strong, if we are firm, only then will the world situation or world opinion help us. Let us not slacken. Let us not be complacent in the hope that some miracle from outside will come to our aid.

Madam, this war is a total wad because every modern war is a total war. It will be a long affair. But then, let us not prepare solely from a long-range point of view. While the preparation should ho for a long war, let us concentrate and concentrate mightily on efforts that shall bear frail in the immediate future.

The Chinese are not a very generous neighbour. They are not a very reasonable neighbour. They are very unneighbourly in appreciation of our

difficulties and our weaknesses. Therefore, the situation demands that we must get prepared in the shortest possible time. And in whatever efforts we take whatever schemes we devise, let there be one guiding factor. That guiding factor should be that we prepare ourselves mightily to throw them back in the shortest possible time. And in this endeavour let us seek aid from, all friendly countries. My friends sitting over there, I throw them a challenge, that we shall seek aid even from Communist countries, from the Soviet bloc countries. Let them persuade the countries of their original faith to extend arms aid, to extend aid in all possible ways, to us. But then, let us take aid from whatever sources we get. Let us build up a mighty defence apparatus in the shortest possible time. No doubt we all know-we are not school children sitting here that we do not knowthat a nation's armed might depends on the might of its industrial apparatus, but I have already said that the Chinese are not very generous. They will not give us 50 years or even 20 years to build up our industrial apparatus. While building up our industrial apparatus, let us build our defence apparatus with aid from friendly foreign countries in the shortest possible time. That is what the situation demands today. We must build up the army at least 5 times or 6 times the one that we have today. Then, we have neglected some arms of the armed forces. I am sorry to say that our Air Force is not what it should have been. Let us ourselves or with the aid of friendly countries build up the Air Force into a mighty Air Force in the shortest possible time because the Chinese aggressors have the advantage of the terrain cmd they shall not be waiting long at our doorsteps. And it is only our air might which can defeat their evil designs. Therefore, I assert today that let us, while trying to build up our air might internally seek help from external sources also. We are wedded to peace. We know that this is an atomic age. We have been constantly rsminded

श्री ए० बी० वाजपेयी: माननीय उपसभापति महोदया जी, जो प्रस्ताव सदन के सामने रखे गये हैं में उनका हार्दिक समर्थन करने के लिए खड़ा हुग्रा हूं। बिद सुरक्षा के लिए शासन को श्रीर भी धन की श्रावश्यकता हो तो यह सदन, ग्रीर जिस जनता ने इस सदन को निर्वाचित किया है वह जनता ग्रधिक धन देने में संकोच नहीं करेगी। यह कहना गलत है कि पिछले १५ वर्षों में कभी भी संसद ने सुरक्षा के लिए शनुदान देने में किसी प्रकार के संकोच का काम किया है। लेकिन मुझे यह देख कर द: ब होता है कि शाज जो स्विति

उत्पन्न हो गई है उसका स्पष्टीकरण करने के लिए ऐसी बातें कही जाती है जिनका कोई ग्रीचित्य नहीं। यह कहा जाता है कि हम अपनी सुरक्षा इसलिए मजबत नहीं कर सके कि हम ग्राधिक विकास के काम में लगेथे, और फिर यह कहा जाता है कि जो भी हम ग्राधिक विकास कर रहे हैं वह ग्रौर सुरक्षा के लिए ब्रावश्यक है बीर इसमें किसी प्रकार के परिवर्तन की आवश्यकता नहीं है। में इन दोनों बातों को ठीक नहीं मान सकता 🖡 क्या हम इसलिए सैनिक शक्ति एकत्र नहीं कर सके, जैसे हथियार चाहियें ग्रौर जितनी बड़ी सेना चाहिये, कि हम ग्राधिक विकास के काम में लगे थे? क्या सैनिक शक्ति का निर्माण ग्रौर ग्राथिक विकास ग्रलग ग्रलग बातें हैं? ग्रगर ग्रलग ग्रलग बातें हैं तो_ फिर ग्राज ग्रार्थिक विकास की दिशा में कुछ परिवर्तन किया जारे, इस मांग को गलत नहीं बतायाजा सकता । लेकिन शायद ग्रपनी भलों को छिपाने केलिए हम जो तर्कदेते हैं वह तर्कग्रागे जाकर टिकता नहीं है। मैं नहीं समझता कि ब्रार्थिक विकास में धौर सुरक्षा तैयारी में कोई विरोधाभास है। दोनों एक दुसरे के पूरक हैं। लेकिन एक बात स्पष्ट होनी चाहिये कि हम प्राथमिकता किस बात को दें? मझे खेद होता है यह देख कर कि ग्राज के संकट-काल में भी जब हमारा सब कुछ दांव पर लगा है, यह विवाद खड़ा किया जाता है कि कौन सी चीज किस क्षेत्र में बने, ग्रर्थ-व्यवस्था कौन सा रूप ले। में समझता हं कि यदि यह सच है कि अपनी सूरक्षा की सामर्थ्य को बढाने के लिए भी हमें ग्रौद्योगिक ग्रौर कृषि विकास की ग्रावश्यकता है, तो फिर उसका कोई विरोध नहीं होगा । लेकिन हम सुरक्षा से अर्थ व्यवस्था को भ्रलग करके किसी नारे को लगाने की कोशिश करें तो ग्राज की स्थिति में उसे उचित नहीं कहा जा सकता ॥ श्रर्थ-व्यवस्था कैसी हो, इसके सम्बन्ध में मतभेद हो यकते हैं और होंगे, लकिन राष्ट्र

की सुरक्षा होनी चाहिये, यह बात मतभेदों से परे हैं। कौन सा उद्योग हम निजो क्षेत्रमें शुरू करें ग्रौर कौन सा सार्वजनिक क्षेत्र में शरू करें, इस पर विवाद हो सकता है और हम दोनों पक्षों की बातों को मून कर कोई निर्णय करें लेकिन यह प्रश्न, म्राधिक रचना के बारे में हमारे मतभेद. सरका के मार्ग में बाधक नहीं बनने दिये जासकते । भारत जब स्वतंत्र रहेगा तभी समाजवादी भारत की रचना होगी. समाजवादी भारत की रचना के लिये भी भारत की सीमाओं और भारत की स्वतंत्रता को सूरक्षित रखना होगा। तो प्रश्न समाज-वाद या गैर-समाजवाद का नहीं है, प्रश्न पब्लिक सेक्टर ग्रीर प्राइवेष्ट सेक्टर का नहीं है, प्रश्नयह है कि द्याज सारी शक्तिको एक-त्रित करके हमें जो च्नौती मिली है उसका हम सफलतापूर्वक सामना कर सकते हैं या नहीं।

एक बात में ग्रीर कहना चाहंगा। ब्राज सबेरे सेएक ग्रजीब भ्रमसा फैला हम्रा दिखाई देता है मीर उस भ्रम केलिये कुछ ग्रखबार भीदोषी हैं। चीन ने नई एक चाल चली है। उसे शास्ति-प्रस्ताव कहना ठीक नहीं होगा । पुराने प्रस्तावों को उसने नये ढंग से रख दिया है। लेकिन ग्राज के समाचारपत्र ग्रगर कोई षढे तो उससे यह धारणा पैदा होगी, भ्रम पैदा होगा. कि चीन कोई नई चीज कह रहा है, चीन लड़ाई बन्द करना चाहता है ग्रीर जैसे हम लड़ाई बन्दकरें अयान करे यह हमारे फैसले पर निर्भर है श्रौर जहां तक चीन का सवाल है वह तो लडाई बन्द करना चाहता है, शान्ति चाहता है। ग्रच्छा होता हमारे समाचारपत्र उस अपबर को इस तरह से प्रकाशित न करते जब तक कि वह पूरी खबर नहीं ग्राई भी ग्रीर में शासन से कहंगा कि वह इस बात की ग्रावश्यकता पर विचार करे कि लडाई के सम्बन्ध में विदेशी सूत्रों से जो भी समाचार प्राप्त होते हैं उन्हें हमारे पत्रों

में किस तरह से प्रकाशित किया जाये। इसके सम्बन्ध में भी समाचारपत्र के सम्पादकों के साथ बैठ कर, मिलकर, कोई नीति निर्धारित करनी चाहिदे; क्योंकि इस समय जनता में किसी प्रकार का भ्रम पैदा 🗟 हो, यह हमारे लिये घातक होगा, हमारा मनोबल ट्टे यह हमारे लिये मारक होगा । मैंने निवेदन किया कि चीन का प्रस्ताव एक चाल के रूप में हमें धोका देने के लिये है ग्रौर एक परिणाम तो स्पष्ट दिखाई देता है कि उन्होंने हममें थोड़ा साभ्रम पैदाकर दिया हैं। वह केवल हममें ही भ्रम पैदानहीं करना चाहते, वह विश्व में भी भ्रम पैदा करना चाहते हैं, हमारे प्रयत्नो को शिथिल करना चाहते हैं, स्वयं शान्ति के ग्रवतार बन कर संसार के सामने ग्राना चाहते हैं। में कहूंगा कि कुछ झंशों में तो उनका जो पहले का प्रस्ताव था उससे भी यह प्रस्ताव गया-बीता है; क्योंकि वह कहते हैं कि जो भमि वह खाली करके चले जायेंगे उसको हम फिर से ले नहीं सकते -- जहाख में भी, नेफा में भी जहां तक चीन की फौजें ग्राज आगे बढ़ आई हैं--यदि यद-विराम हो जाय, चीन की फौजें वापस चली जाय तो वह हमें अपनी भूमि पर जाने नहीं देंगे। पहले तो वह केवल २० किलोमीटर तक हमें न जाने देने की बात कर रहे थे, श्रद तो उससे भी श्रागे बढ़ गये हैं। जहांतक वह आरज आ गये हैं वहां से वापस जायेंगे मगर हमें अपनी भिम पर जाने नहीं देंगे। उन्होंने जो भी तीन शर्ते रखी हैं यदि उनका गम्भीरता से म्रध्ययन किया जाये तो चीन के इरादे बिल्कल स्पष्ट हो जाते हैं कि वह हमसे ऐसी शर्ते मनवाना चाहते हैं जो अपमानजनक हैं। ये शान्ति के प्रस्ताव नहीं हैं, ये समर्पण के प्रस्ताव हमारे सामने रखे गये हैं और कोई भी स्वाभिमानी देश इन प्रस्तावों को स्वीकार नहीं कर सकता सरकार इन पर गम्भीरता से विचार करेगी ग्रीर इनके सम्बन्ध में जो भी भावनायें हैं उनके प्रकाश में अपनी नीति का निर्धारण

करेगी । लेकिन एक बात हम निश्चयपर्वक समझ लें कि ग्राज सीमा पर यदि तात्कालिक ज्ञान्ति हो भी जाये तो भी जब तक अपने देश में इस शान्ति की रक्षा के लिये ग्रावश्यक शक्ति का हम संग्रह नहीं करेंगे तब तक बह शान्ति टिकेगी नहीं । चीन का ग्राज तक का इतिहास यही है कि वह क्षेत्र पर आक्रमण करते हैं और फिर उस आक्रमण को पक्का करने के लिये, मजबत करने के लिये, समय चाहते हैं । पहले वह लड़ाई की बात करते हैं. फिर लड़ाई करते हैं. और फिर शान्ति की बात करते हैं। चीन का अभी तक का, दस साल तक का, इतिहास यही है। मैं नहीं समझता कि वह किसी समय भारत और चीन के सम्बन्धों में एक नये अध्याय का श्रीगणेश करना चाहते हैं और अगर वह करना चाहते हैं तो वह हमारे प्रस्ताव को स्वीकार कर सकते हैं. वह ८ सितम्बर को रेखा तक वापस जा सकते हैं। जो भमि बह छोड़ कर चले गये या चले जायेंगे उस सीमा तक हमको जाने की छट होनी चाहिये. उसकी सुरक्षा का इंतजाम करने का हमको अधिकार होना चाहिये, मगर वह हमारी भूमि में से खद भी हटना चाहते हैं--पुरा नहीं--श्रीर हमें भी हमारी भिम से हटाना चाहते हैं। यह प्रस्ताव तो माना नहीं जा सकता । लेकिन. सीमा की स्थिति कुछ भी हो एक बात का हमें दढ़ निश्चय कर लेना चाहिये कि शान्ति की विदेश-नीति, हमारा पंचशील, हमारी तटस्थता यह तब तक कायम नहीं रहेगी जब तक कि उसकी रक्षा करने की हममें शक्ति नहीं होगी। मैंने एक बार कहा था: तटस्थ वही रह सकता है जो शक्ति-सम्पन्न है। तटस्थ का अर्थ है : तट पर खड़ा हुआ, किनारे पर खडा हुआ । किनारे पर कोई छोटा-मोटा पौदा खड़ा नहीं रह सकता. उसे तो संघर्ष की एक ही लहर अपने साथ बहा कर ले जायेगी. किनारे पर वही खडा रह सकता है जो पाताल से चीवन-रस प्राप्त करता है,

जो घाट के पत्थर की तरह लहरों की चोटों को झेलते हए भी अपनी रक्षा कर सकता है। ज्ञान्ति के लिये भी शक्ति चाहिये। हमने ग्राज तक शक्ति की उपेक्षा की, इसका परिणाम आज हमें देखना पड रहा है और उसकी कीमत हमारे जवानों को सीमा पर अपने लह से और हमको अपने ग्रांसुओं और पसीनों से देनी पड़ रही है। यह अच्छी बात है कि हम जाग रूक हो गये हैं, हमारी श्रांखें खुल गई हैं। हम सुरक्षा को पूरी तरह से मजबत करें, यही गारेंटी है हमारी स्वतंत्रता की और सीमाओं की। इस सम्बन्ध में शासन जो भी कदम उठायेगा, जनता पर जो भी भार डालेगा, हम देश की जनता को उसके लिये तैयार करेंगे। ग्राज सवाल कांग्रेस का ग्रीर विरोधी दल का नहीं है, यद्यपि कांग्रेस ग्राज भी इस स्वरूप को पूरी तरह से मानने के लिये तैयार नहीं है, मगर कोई पार्टी कुछ भी करे, देशभितत के तकाजे को हम तो पूरा करेंगे ग्रीर जो भी जनता के ऊपर भार डाला जायेगा उस भार को जनता हंस हंस कर उठाये, इसके लिये जनता को तैयार करने की जिम्मेदारी में हिस्सा बटायेंगे।

شریمتی انیس تدوائی (اتر پردیش): میدم ڈپٹی چیرمین - ڈینڈس کے لئے ملک کے بھار کے لئے ایک ارب کیا اگر چار ارب کی یا دس ارب کی مانگ هوتی تو بهی هم اسے تبت دال سے سهورت کرتے - در اصل ان پذدرہ برسوں میں میاملک کی تعمیر حیں بناو چناو سیں لگے رہے اور فوج پر کم ہے کم روییہ ہم نے صرف کیا ہے کیونکہ ہماری کسی سے دشمنی تھ تھی۔ ساری دنیا کی طرف همارا دوستی کا هاته پهيلا هوا تها اس لگے اگر دوسوي تعمیری کاموں کی طرف توجه رهی تو كوئى فلط بات بهي ند تهي - ليكن ممکن ہے کہ اس کو آج فلطی کہا ہے۔ اس وقت تو ایسا هی اگتا تها که

دھنگ سے نہیں عونی چاھئیے که هماری قومی ساله کو نقصان پهنچے اور دانیا یہ سمجھ لے کہ پہلے ہی حملہ - ين د*يش* كا دواله يا**ت** كيا - اس -تسم کی پیلسٹی ادھر عو گئی نہی جس کی وجه سے هماری ساکھ کو ڈوا نقصان پهليم کيا -

مم نے غلامی کی زندگی کا مؤا چکها هے اور آزادی کی هوا میں بھی پادرہ برس تک سائس لی ہے۔ أس لكے غلامي كي زندگي ہے ذات کی زندگی سے عوسا کی سوت کو ہم بهتر سمج ہے هيں ارر اس وقت ایسا کون ہے جو ملک کی عزب پر سب جے قربال کو دیائے کے لگے تھار نہ ہو اور دشیقوں کے لئے بچا رکیے - بس شرط اتلی هی ہے که جن هاتهرن مين جن لوگون کو يت کم سپرد ہے وہ ایسے ہوں جو کہ بهادر هون جو تجربه کار هون مضبوط ھوں -er Se Se

روپیه پیسے کا جہاں تک سوال هے اس وقت گورنمذے خون سوپے سکتی هے که کن کاموں پر زیادہ خرچ کرنا ہے اور کئ کاموں پر کم خرچ کرنا ہے - در یان جیسے گزرے اسی طرح تیسرا بلان بھی چاتا تو ر تهیک تها مگر اتفا کهون کی که کچه ایسی غیر ضروری چیزین هین جن میں اگر ک**چہ کت** کر دیا جائے۔ یا اُن کا رخ فوج کے کامپی کی طرف

ا شاید کوئی ملک آیسا نهیں ہے جو همارے اوپر حملت کریٹا جاب کہ عم الس سے لونا نہیں چاہتے ہیں - اس لليه اس وقت يه غلط بات نه تهي -

ا اس بل کو سپورٹ کرتے ہوئے چند خاص باتوں کی طرف میں آپکی توجه دلانا چاهتی هون - لوائی اصلان ھے کہ لمبی چلے آج جو خبر ملتی ہے۔ اس کے بارے میں پھر کہونگی لیکن پہلی بات یہ کا جنگ کی طوالت اور ایدی ضروریات کا صحیم اندازه دَيننس دَيارتننت كو هونا چاهنے-ایسا نه هو جیسا که ابهی هوا تها که هتیار کم تی یا جوتے نہیں تھے یا کپوے کم تھے - پہلک اِس وقت سب کچہ دے دینے نے لئے تیار مے - آج کی ایسی ایکتا اور آج کی ایسی جاگرتی شاید هی کیهی ملاب مین هوئی هود. ایک ایک بچه ایک ایک آدمی سب لوگ بلا کسی لحاظ کے اور جانه اتھ کهترے هوئے هيں اور سب کچه سلک کو دے دیئے کے لگے تھار ھیں اور وقت آنے پر اینی ہر جگہ کو اس آگ میں جهونک دینے کا اراقه رکھتے ہیں۔ مكرهم يه سلقا تههن چاهاتي كه هماري فوجیں کسی کمی کی 🕊 وجه سے اہلاتی هیں یا هاری هیں - غلطیاں کسی کی شوں اور ابتدا میں "سب سے ہوتی ۔ هیں مگر ایسے خطرناک موقعوں پر ان غلطيون كو نظر اندارَ نهين كيا إجاناً ہے۔ الابتد ان کی پیلسٹی ایسے

یه مختلف پروگرام پبلک کے دماغ میں ننفیوزن پیدا نه کر دیں اور عام لوگ گھیرا کو سب سے اینا دامن چهوانے لکیں م میرا خیال ہے فوج سے متعلق جن چیزوں میں يبدك كوآيريشن كي ضرورت محسوس هو اس کا مسالهم صرف فیشلل تيفلس كونسل كي صوبةجاني شاخوں کے ذریعہ یا ستی زن کونسل کی ضلع وار کمیٹیوں کے ذریعہ براہ راست هونا چاهیئے - ایسا نہ هو که بہت سے انسٹی تیوشنش کے ذریعہ پہلک ہے مانگ کی گئی تو پہلک کهبرا جائے -

اسی طرح هوم کارد - سول دیفنس اور شہری اور دیہانی تھاریوں سے متعلق بھی سارے پررگرام ایک ھی جگه بدائے چاهیدُن یعنی سنتر اور استيتس مين- اگر جگه جگه يوجنائين بنیں تو پبلک فند اور سرکاری ورپیه دس جگه اور دیس راستوں سے صرف هوکا - اور هر استها الله طور پر بددوبست کرے ڈی - ایک یونیفارم پاليسي ايذانا چاهيئے - ساتھ هي سيرى درخواست يه بهي هے كه عوام كو عدايتوں كى ضرورت م اس لئے پیلستی کے بہتر طریقه استعمال هوں تاكه غلط افواهين هماري همتون مين رخنه نه ذال سعين -

دنها کی تاریخ سیں بہادر همیده إنهين قوموں كو مانا كھا ھے جو

[شريمتي انيس قدوائي] مور ديا جائے تو زياده فائده مند هوكا- يه ایڈار اور قربانی کا جو جوش ملک سیں اتها هے ملک میں ایک لگن سی لگ کُدی ہے اس کو بھی تھرزا سا منظم کرنے کی ضرورت ہے اور سیس حکومت سے درخواست کرونگی که اس کے طرف توجہ دے -

قینینس کے لئے ابھی معلوم نہیں کتابے روپیہ کی ضرورت پڑے - همیں ترانسپورت اور کمهوبیکهشی کا انتظام کونا ہے - سیلائی برقرار رکھنے کے لئے خدیم انتظامات کرنے موں کے - بسواری سے بحینے کے لئے پناء کاهیں تعمیر کرنی هوں کی - هوائی طاقت بوهانی ہوکی اور تدی دل کے مقابلہ کے لئے بهر پور بهرتی کرنی هوگی - اور معلوم نہیں کتابے جوانوں کی قربانی کونی پڑے کی - لیکن اگر ہماری تمام کوششوں کو ایک راسته اور ایک أردر کے نیجے نه لایا کیا۔ الگ الگ یوجدائیں بنیں تو فوج کے کاموں میں بھی رکاوت پر سکتی ہے۔

مجهر معاف كيجائه - سوشل ويلغيم - بهاوت سيوك سماج - كميونتى ديوليمنت اور كئى پبلك اور پرائيويت اداروں کے پروگرام دیکھنے کے بعد يه انديشه بيدا هوتا ه كه كبيس

کتنے پانی میں ہے یه وقت څود بعا دے کا۔ اور ہو آدسی کو زمانہ خود اس جگه پر بالها دے کا - جس کا وہ مستحق ہے۔ اس وقت تو ملک کا فائدہ - وطن کی عزت، قوم کا وقار اور اس و شانتی سب خطره میں ہے اس لئے ہمت وجوت کی ضرورت ہے -

آخر میں مجھے یہ عرض کرنا هے که بھلے هی سيز فائر هو جائے جنگ رک جائے - بات چیت شروع ہو جائے - اور معاهدة بهي هو جائے -مگر همهن چوکفا رهذا هے - پوری طرح تیار رهنا ہے۔ خطرہ کی گہنگی بم جمی هے دروازہ کهتکهتایا جا چکا ہے اور بہادر جوانوں نے اپنا خون بها کر اس زمین کو همارے لگے مقدس بال دیا ہے۔ ہمیں کیل كانتي بير ليس مي رهنا هي -

اس سے پہلے کہ پہاڑوں کی برف ھٹے ھمارے دل اور دماغ سے بھی برن هڪ ڄاڻي چاهيئر ۾ ممکن <u>ه.</u> که یه ایک دهوکا هو ایسا هو سکتا ہے کہ برف بارہی کی وجہ سے كىيونىكىيشى لائن دشىنون كى كت کئی هو یا آن کو کسی قسم کی رکاوت ہو گئی ہو اس لئے اس وقت اس دھوکے سے ھم کو غافل نہیں رھفا لچاههای - گورنبذت اس چهز کی طرف خاص توجه درے که هماری دوجیس \ رؤن کیا جائے کا - کون کیا کے اور

مصیبت و پریشانی کے وقت بھی انسانیٹ کے اونچے اخلاقی اصولوں پو تاثم رهتے هوئے مردانه وار مقابله درتی ههن - ولا جلگجو قوم جو انسانيت کی سطمے سے گر جائے۔ اپنے قول و مل میں فرق رکھتی ہو کبھی بہادروں۔ کی صف میں جگہ نہیں یا سکتی -

ھم نے کاندھی جی کے ستیہ ارو اهنسا کو اپنایا اور آج بھی هماری لوائي ملک ميں اور دنيا ميں اس اور سچائی کو قائم رکیانے کے لگے هو کی - هم <u>ن</u> کسی پر ظلم نهیان کیا کسی کا ماک چھیلنے کی گوشھی نہیں کی۔ کسی کے ساتھ دشمانی لا برتاو نهیل دیا - ساری دنیاکی طرف دوستی کا هاته بوهایا سب لا حق ديلے اور دلوانے کی کوهش کی اور آج جو لوائی لو رہے ہیں۔ ولا بھی اپنے بحاو کی ہے۔ حق کی ھے امری قائم کونے کے لئے ھے۔ اس لئے انشااللہ جست ہواری ہو کی -یشرطمکه هم خون سچائی کے مارگ پر چلتے رهيں - انسانيت کي بقا اور امن كا قيام همارا مقصد هوا-رهی دوست اور دشتن کی پرکه کی بات - تو یه جفگ ایک نسوتی ھے اس پر کھڑے اور کھوٹھ کی پرکھ، هوكى - انسانيت و حهوانيت كا اندازه هولا - بودل و بهادر کی پهچان هوگی - اس میں ایثار اور قوبانی کا

[شویمتی انیس قدوائی] جہاں درو جس جگه هوں ان کو جہاں درو جس جگه هوں ان کو سامان کی کسی چیز کی کمی نه هون پائے - اگ بات چیت بھی جاری هو جائے تو بھی هم کو ایک لمتحه کے لئے بھی غافل نہیں ساتا هے بلکه

اور تھار ہونا ہے -

ان چند لنظون کے ساتھ جو پروپوزل ہے اس کو میں سپورت کاتی ہوں اور یقین دلاتی ہوں کہ کہیں بھی ہددوستان کا کوئی فرد ایسا نہیں ہے حو اس معاملہ میں پیمچھے ہتے گا - جس وقت بھی جو مانگ ہوگی ولا پروی ہوگی -

† श्रीमती श्रनीस किदवई (उनर प्रदेश) : मैडम डिप्टी चेयरमैन, डिफेन्स के लिये. मल्क के बचाव के लिये एक ग्ररब क्या ग्रगर चार घरब की या दस घरब की मांग होती तो भी हम उसे तह दिल से सपोर्ट करते। दरब्रसल इन १५ वर्षों में हम मल्क की तामीर में, बनाव-चनाव में लगे रहे ग्रीर फीज पर कम से कम रुपया हमने सर्फकिया है; क्योंकि हमारी किसी से दूश्मनी न थी, सारी दूनिया की तरफ हमारा दोस्ती का हाथ फैला हुआ। था। इसलिये ग्रगर दूसरे तामीरी कामों की तरफ़ तवज्जह रही तो कोई गलत बात भी न थी, लेकिन ममकिन है कि उसको आज गलती कहा जाय। उस वक्त तो ऐसाही लगता था कि शायद कोई मल्क ऐसा नहीं है जो हमारे ऊपर हमला करेगा, जबकि हम उससे लडना नहीं चाहते हैं। इसलिये उस वक्त यह गलत द्यान न थी।

इस बिल को सपोर्ट करते हुए चन्द खास बातों की तरफ में आपकी तवज्जह दिलाना बाहती हूं। लड़ाई मुमकिन है कि लम्बी चले। \$[] Hindi transliteration. बाज जो खबर मिली है उसके बारे में फिर कहंगी। लेकिन पहली बात यह है कि जंग की तवालत और अपनी जरूरियात का मही अन्दाजा डिफेन्प डिपार्टमेंट को होना चाहिये। ऐसान हो जैसाकि अभी हक्याथाकि हथियार कम थे, या जते नहीं थे, या कपडे कम थे। मल्क इस वक्त सब कुछ दे देने को तथार है। आज की ऐसी एकता और आज की ऐसी जागति शायद ही कभी मुल्क में हुई हो । एक एक बच्चा, एक एक ग्रादमी सब लोग बिला किसी लिहाज के उठ खड़े हुए हैं और सब कुछ मत्क को दे देने के लिये तैयार हैं ग्रीर वक्त ग्राने पर अपनी हर चीज को इस आग में झोंक देने का इरादा रखते हैं। मगर हम यह सनना नहीं चाहते कि हमारी फीजें किसी कमी की वजह से हटी हैं या हारी हैं। गलतियां किसी की हों ग्रीर इब्तदा में सबसे होती हैं मगर ऐसे खतरनाक मौकों पर इन गलतियों को नजरग्रन्दाज नहीं किया जाता है। श्रल्बना उनकी पब्लिसिटी एंसे ढंग से नहीं होना चाहिये कि हमारी कौमी साख को नक्सान पहुंचे ग्रीर दुनिया यह समझ ले कि पहले ही हमले में देश का दिवाला पिट गया । इस किस्म की पब्लिसिटी इघर हो गई थी, जिसकी वजह से हमारी साख को जरा नक्तान पहुंच गया ।

हमने गुलामी की जिन्दगी का मजा कहा है और आजादी की हवा में भी १५ वर्ष तक सांस ली है। इसलिए गुलामी की जिन्दगी मे, जिल्लत की जिन्दगी से इज्जत की मौत को हम बेहतर समझते हैं और इस बक्त ऐसा कौन है जों मुल्क की इज्जत पर सब कुछ कुर्बान कर देने के लिए तैयार न हो और दुश्मनों के लिए बचा रखे? बस शतं इतनी ही है कि जिन हाथों में, जिन लोगों को यह काम मुपुर्द है वह ऐसे हों जो कि बहादुर हो. जो तजबँकार हों, मजबत हों।

रुपये पैसे का जहां तक सवाल है इस बक्त गवर्नमेंट खुद सोच सकती है कि किन कामों पर ज्यादा खर्च करना है और किन कामों पर कम खर्च करना है। दो प्लान जैसे गजरे उसी तरह से तीसरा प्लान भी चलता तो ठीक था, मगर इतना कहंगी कि कुछ ऐसी रौर जरूरी चीजें हैं जिनमें ग्रगर कुछ कट कर दिया जाये या उनका रुख फीज के कामों की तरफ मोड दिया जावे तो ज्यादा फायदेमन्द होगाः ।

Appropriation

यह ईसार ग्रीर कुर्बानी का जो जोश मुल्क में उठा है, मुल्क में एक लगन सो लग गई है उसको भो थोड़ा सः मृतज्ज्ञम करने की जरूरत है और में हुकुमत से दरस्वास्त करूंगी कि उसकी तरफ तवज्जह दे।

डिफेंस के लिए अभी मालुम नहीं कितने रुपये की जरूरत पड़े। हों टान्सपोर्ट श्रौर कम्यनिकेशन का इन्तजाम करना है। सप्लाई बरकरार रखने के लिए खफ़िया इन्तजामात करने डोंगे । बम्बारी से बचन के लिए पनाह-गाहें तामीर करनी होंगी। हवाई ताकत बढानी होगी ग्रीर टिड्डी दल के मकाबले के लिए भरपुर भरती करनी होगी और मालुम नहीं कितने जबानों की कुर्बानी करनी पडेगी। लेकिन अगर हमारी तमाम कोशियों की एक रास्ते और आईर के नीचे न लाहा गया ग्रलग-अलग योजनायें बनीं तो फ़ौज के कामों में भी रुकाबट पड सकती है।

मुझे माफ़ कीजिए, सोशल बेलफयर, भारत सेवक समाज, कम्यनिटी डेवलपर्मेट और कई पब्लिक और प्राइवेट एकरों के प्रोग्राम देखने के बाद यह ग्रन्देशा पैदा होता है कि कहीं यह मस्तलिफ़ प्रोग्राम पब्लिक के दिमास में कन्फ़युजन पैदा ने कर दें और आम लोग घबराकर सबसे ग्रपना दामन छुडाने लगें। मेरा खयाल है फ़ौज के मृतल्लिक जिन चीजों में पब्लिक कोग्रायरेशन की जरूरत महसूस हो उसका मतालबा सिर्फ नेशनल डिफेन्स कोंसिल की सुबा जाती शाखों के जरिये या सिटीजन कौंसिल की जिलेबार कमेटियों के जरिए बराहरास्त होना चाहिए। ऐसा न हो कि बहत से इंस्टीटयशन के जरिये

पब्लिक से मांग की गई तो पब्लिक घबरा जन्ये ।

इसी तरह होम गाई, सिवल डिफेन्स और शहरी व देहाती तैयारियों से मतस्त्रिक भी सारे प्रोग्राम एक ही जगह बनने चाहिएं, यानी सेंटर ग्रीर स्टेटस में । ग्रगर जगह जगह योजनावें बनी तो पब्लिक फंड ग्रीर सरकारी रुपया दम जगह और दम रास्तों से सर्फ होगा। और हर स्टेट ग्रपने तौर पर बन्दोबस्त करेगी। एक युनीकोमं पालिसी अपनानी चाहिए । साथ ही मेरी दरख्वास्त यह भी है कि अवाम को हिदायतों की जरूरत है।इसलिए पब्लिसिटी के बेहतर तरीके इस्तेमाल हो ताकि गलत श्रफ़वाहें हमारी हिम्मतों में दखल न डाल सकें।

द्निया की तारीख में बहादूर हमेशा उन्हीं कौमों को माना गया है जो मुसीबत व परेशानी के बक्त भी इंसानियत के ऊंचे इखलाकी उसूलों पर कायम रहते हुए मरदानाकार मुकाबिला करती हैं। वह जंग-ज कीम जो इन्सानियत की सतह से जिए जाये, अपने कौल व अमल में फ़र्क़ रखती हो कभी बहादरों की सफ़ में जगह नहीं पा सकती।

हमने गांधी जी के सत्य ग्रौर ग्रहिसा को अपनाया और भाज भी हमारी लडाई मुल्क में ग्रीर दुनिया में ग्रमन ग्रीर सच्चाई को क़ायम रखने के लिए होगी । हमने किसी पर जुल्म नहीं किया, किसी का मल्क छीनने की कोशिश नहीं की, किसी के साथ दृश्मनी का बर्ताव नहीं किया, सारी दुनिया की तरफ • दोस्ती का हाथ बढाया, सबको हक देने ग्रीर दिलवाने की कोशिश की ग्रीर ग्राज जो लडाई लड़ रहे हैं वह भी अपने बचाव की है, हक की है, असन कायम करने के लिए है । इसोलिए इन्शास्त्रलाह जीत हमारी होगी । बशर्ते कि हम खद सच्चाई के मार्ग पर चलते रहें। इन्सानियन की बका ग्रीर ग्रमन का कवाम हमारा मक्सद हम्रा । रही दोस्त और दूरमन की परम्ब की बात तो यह जंग एक कसीटी

नहीं है जो इस मामले में पीछे हटेगा । जिस बक्त भी जो मांग होगी वह पूरी होगी ।]

2020

[श्रोमतो अनोस किदवई]

है इस पर खरे श्रीर खोटे की परख होगी। इन्सानियत व हैवानियत का श्रन्दाजा होगा। बुजदिल और बहादुर की पहचान होगी। इसमें ईसार श्रीर कुर्बानी का वजन किया जायेगा। कीन क्या है श्रीर कितने पानी में है, यह बक्त खुद बना देगा श्रीर हर श्रादमी को बमाना खुद उस जगह पर बैठा देगा जिसका बह मुस्तहक है। इस बक्त तो मुल्क का फायदा, बतन की इज्जत, कीम का वक्कार श्रीर श्रमन ब शान्ति सब खतरे में है। इसलिए हिम्मत ब ज्रांत की जरूत है।

श्रासिर में मुझे यह श्रर्ज करना है कि भले ही सीज फायर हो जाये, जंग रुक जाये, बात-चीत शुरू हो जाये और मुश्राहिदा भी हो जाये मगर हमें चीकन्ना रहना है, पूरी तरह तैयार रहना है। खतरे की घंटी बज चुकी है, दरबाजा स्टब्सटाया जा चुका है और बहादुर जवानों ने अपना खून बहा कर इस अमीन को हमारे लिए मुकदस बना दिया है। हमें कील कांटे से लैस ही रहना है।

इससे पहले कि पहाडों की बर्फ ह2, हमारे दिल और दिमाग से भी बर्फ हट जानी चाहिए। मुमकिन है कि यह एक धोखा हो। ऐसा हो सकता है कि बर्फवारी को वजह से कम्युनिकेशन लाइन दुश्मनों की कट गई हो या उनको किसी किस्म की रुकावट पड़ गई हो, इसलिए इस बक्त इस घोखे से हमको गाफिल नहीं रहना चाहिए। गवनंमेंट इस चीज की तरफ खास जगह हो उनको सामान की किसी चोज की कमी न होने पाये। अगर बातचीत भी जारो हो जाये तो भी हमको एक लमहे के लिए भी गाफिल नहीं होना है बल्कि और तैयार होना है।

इन बन्द लफ्जों के साथ जो प्रयोजल है इसको में सपोर्ट करती हूं और यकीन दिलाती डूं कि कहीं भी हिन्दुस्तान का कोई फर्द ऐसा

SHRI J. C. CHATTERJEE (Uttar Pradesh): Madam Deputy Chairman, I stand to support this Bill. This is a petty demand compared to the need of the country but as a life-long revolutionary fighter for freedom, I would like to make a few observations at this hour of our greatest national calamity only fifteen years after freedom. I was the first person in this House to raise the question of our Indo-China border trouble in August, 1959. Four years ago, I suggested the raising of a voluntary militia to protect the Indo-Pak border and in 1958 I was the first person to question about Pak Muslim infiltration in Tri-pura and Assam but all these were only cries in the wilderness. The Chinese massive and aggressive preparations in NEFA were so much clear even to a layman that a tea planter on his return to Calcutta after a few weeks' stay in Tezpur told me on the 3rd October that he was afraid that there might be an all-out attack on Assam. I, therefore, wonder how the authorities were so much complacent about the situation. Madam, we were on a mission of peace by celebrating Buddhist anniversary, Panchsheel, Peace Conference and sent peace messengers to Moscow and New York quite forgetful of the fact that out-neighbourly monster had already spread the tentacles over our heads around the Himalayas. That seems to be the reason why although we spend half of our budget allocations on the army we find ourselves quite unprepared before the onslaught of the massive Chinese invasion. Now that a formidable enemy is at our door, only meetings, resolutions and howlings will not do. Silent and solid work is the need of the hour. The country must be immediately mobilised and the false propaganda that we won our freedom through non-violence has to be discarded and our people must be prepared to resist and clear the armed enemies of «ur

country with our armed forces. Our people have not forgotten so soon that in our fight for freedom, the revolutionaries have fought with arms in guerilla methods, and the August Movement of 1942 was a violent mass revolt against the alien rule and the Indian National Army made an armed march to free the country from foreign domination. demoralised people have no right to live. Boys read in school text-books that freedom was won hy non-violent methods. They do not know that there were blood baths before the British left the country after a compromise. This has weakened and slackened the people so much so that today we are losing ground to our enemy in our own country. Pakistan and Nepal are not with us in our national peril. All this is because we have become unrealistic in this realistic world. World armament race has reached a climax and in that world we want to live as a nation with the principles of peace and non-violence. That cannot be.

Madam, our formidable enemy has given such a terrific blow that in a moment our stupor has vanished. We have awakened and now we are up and doing. Money and arms we must have but the greater necessity is the determined men, men who will be able to shoot the enemy down and to thrust the bayonet inside the heart of the enemy. On the occasion of this greatest national catastrophe the youth of the country is the greatest asset. Our students all over the country must realise that education may wait, but national freedom is the first duty to be taken up promptly and resolutely. Every citizen must feel that he is a national soldier. We must not that our enemies are expert fighters. They are well-equipped and their number is legion. We can face them only when we stand firm and resolute in determination to have the mother country freed from foreigners. Mental determination will embolden us physically to fight our «nemy. Madam, expert and efficient generals must lead our army. The

WO RS—8.

j a wans feel encouraged to fight under an able general. They are discouraged if they have no confidence in the general leading them. Blackmarket-ing, profiteering and moral depravity have to be removed from society by stern measures. The emergency legislation must applied mercilessly to eradicate all the social evils. Our safety is difficult unless our moral standard becomes high. If our boys do not know who was Netaji Subhash, Bhagat Singh or Chandrasekhar Azad, they will not have the inspiration to fight for the nation. The people of Delhi know Hardinge Library. Hardinge Hospital, Hardinge Avenue and Hardinge Bridge in memory of Lord Hardinge on whom bombs were thrown by the revolutionaries but our Government were not ready to erect a memorial to the martyrs who were hanged for it. Two years ago a decision was taken at a Government meeting; yet it was not implemented perhaps because we were incarnations of non-violence. This attitude has to be changed forthwith, if we are to stand as a nation of soldiers in this greatest crisis of our national existence.

Madam, last of all, I would urge upon the Government that there should not be any compromise until aggression is vacated by the enemy. Now, many of the previous speakers have spoken about the strategy of the Chinese. We must not believe our enemies because as strategy they are giving false news before they attack us by saying that we are going to attack them. That is their strategy. So this must also be a strategy to gain time to make preparations and attack us with greater force. Therefore we must not slacken. We must be determined to fight without caring for all this propaganda and things like that.

थी चन्द्र शेखर (उत्तर प्रदेश) : उप-सभापति महोदया, यह जो बजट डिमान्ड है. उसका में स्वागत करता हूं और यह समझता हं कि आज की परिस्थिति में देश की जैसी [श्री चन्द्र शेखर]

2023

हालत है उसमें जितनी भी क्रवानी करनी पड़े वह थोड़ी है ग्रौर देश की सुरक्षा के लिए जितनी भी रकम मांगी जाये देश के लोग देने के लिए तैयार हैं। मेरा यह विश्वास है कि न केवल इस सदन के ग्रन्दर बल्कि सदन के बाहर भी, सारे देश की जनता में, इस तरह का वातावरण है कि वह भविष्य में भी बड़ी से बड़ी करवानी करने के लिए तैयार रहेगी। लेकिन इस समय मैं आपकी अनुमति से यह कहना चाहंगा कि जब हम भविष्य की कल्पना करें तो अतीत को न भल जायें। सुरक्षा की वैयारियां भौर भ्रागे के लिए तैयारियां तब तक सम्भव नहीं हैं जब तक हम ग्रपने सोचने के नजरिये में भ्रौर तरीके में तब्दीली नहीं करते हैं। पिछले कुछ दिनों से इस सदन के अन्दर जो बातें कही गई हैं उसके संबंध में मैं यह कहना बाहता हं कि उससे मुझे बहुत निराशा हुई है। बब यह कहा गया कि सुरक्षा की तैयारियां क्यों नहीं की गईं, तो जवाब दिया गया कि हम लोग "एक पीस लविंग नेशन" हैं हम "जेन्टल" नेशन हैं और हमने महात्मा गांधी के मातहत शिक्षा पाई है। आक्चर्य है और मैं अदब से अर्ज करना चाहंगा कि महात्मा गांधी के साथ बैठ कर काम करने का मौका तो मझे नहीं मिला जब कि हमारे बुजुर्गों को बहत ज्यादा मौका मिला है। लेकिन में नम्नता के साथ यह कहुँगा कि महात्मा गांधी को समझने में उन्होंने जानबुझ कर गलती की है या श्रनजाने में भूल की जा रही है। महात्मा गांधी इस देश में इसलिए नहीं पूजे गये थे कि वे शान्ति के देवता थे, महात्मा गांधी इस देश में इसलिए नहीं पूजे गये थे कि वे अदम तशद्दद के हामी थे, इस देश में उससे भी वहे बढ़े शान्ति के देवता थे, उससे भी बड़े ब्राध्यात्मिक नेता थे, बेकिन देश के लोगों ने महात्मा गांधी को ग्रग्वा इसलिए माना कि वे ग्रन्याय के खिलाफ़ लड़ने वाले हमारे देश के एक कुशल सेनानी में ! महात्मा गांधी ने देश के निहत्ये करोडों लोगों को बड़े से बड़े साम्राज्यावाद के खिलाफ खड़ा कर दिया और उनके दिल में ग्रजीब

जोश और जनून भर दिया और आज उस महात्मा गांधी को भुलाया जा रहा है।

हमारे एक माननीय सदस्य ने भगवद-गीता का उद्धरण दिया और आप जानते हैं कि भगवान कृष्ण के दो रूप थे। भगवान कृष्ण जहां रास रचयिता थे, वहां गीता का उपदेश भी देते थे, वहां चक्र भी लेकर चल सकते थे। महात्मा गांधी ने कभी भी कृष्ण के रास रचने वाले रूप की प्रशंसा नहीं की, उन्होंने भगवद गीता का ही अध्ययन किया और कृष्ण को उसी रूप में लिया। लेकिन मुझे अफ़सोस है कि अपने निकम्भेपन और निष्क्रियता को छिपाने के लिए कहा जाता है कि हम महात्मा गांधी के शिष्य हैं ग्रीर उनके मातहत काम किया है, इसलिए सूरक्षा की कार्यवाही नहीं की । म बड़े अदब से कहंगा कि आप तैयारी करें या न करें, ग्राप हाकिमें वक्त हैं, ग्रापके हाथ में ताकत है, लेकिन खदा के नाम पर महात्मा गांधी के नाम को कलंकित न कीजिये। उस महात्मा गांधी ने ग्रगर इस देश को कोई शिक्षा दी है तो केवल यह शिक्षा दी है कि इस देश की माजादी की रक्षा करनी है और उसके लिए हर तरह की क्रबानी के लिए तैयार रहना है। मैं प्रधिक समय नहीं लंगा ग्रीर इस संबंध में एक वाक्य उद्धत करना चाहंगा । ग्राठ ग्रगस्त को महात्मा गांधी ने यह कहा था:

"Peace I want among mankind but I do not want peace at any cost and certainly not by placating the aggressor or at the cost of honour."

ये महातमा गांधी जी के शब्द हैं और ग्राहिसा के पुजारी के शब्द हैं। प्रश्नमस्त को जब देश में "क्विट इंडिया" मुवमेंट शुरू हुआ था तो उन्होंने "करो या मरो" का नारा दिया था। उस समब उन्होंने कहा था:

"Here is a mantra, a short one that I give you. You may imprint it on your hearts. Let every breath of yours give expression to it. The

mantra is, do or die. We shall either free India or die in the attempt. We shall not live to see the perpetuation of our slavery."

महात्मा गांची का यह रूप है जिस रूप को मैंने समझा है, जिस रूप को इस राष्ट्र ने समझा है। देश की सुरक्षा का प्रबन्ध नहीं किया गया और कहा जाता है कि महात्मा गांची जी की वजह से ऐसा हो गया। दूसरा कहा जाता है रचना के लिये, मैं इस सिलसिले में कुछ नहीं कहना चाहता हूं।

दूसरी बात मैं भाप से यह भर्ज करना चाहता हं ग्रीर वित्त मंत्री महोदया जी ध्यान देंगी कि आज भी किस तरीके से सुरक्षा की कार्यवाही हो रही है, सीमा प्रान्तों में सड़कें बनाने की कुछ योजनायें जारी की गई भौर यह काम मिलिटी के लोगों को नहीं दिया गया । इस काम के लिये एक सुपर कमेटी बनाई गई है। उस सुपर कमेटी के कौन कौन मेम्बर हैं ? माननीय श्री जवाहरलाल नेहरू उस के ग्रध्यक्ष हैं, माननीय श्री कृष्ण मेनन, ग्रगर मैं गलत न होऊं, ग्राज भी उसके उपाध्यक्ष हैं। मैं ग्राप से ग्रर्ज करना चाहंगा कि यहां पर श्री मैथिलीशरण गुप्त नहीं हैं। मैंने दर्जे चार के विद्यार्थी की हैसियत से उन की "भारत भारती" पढी थी ग्रीर मझ में राष्ट्र प्रेम की भावना "भारत-भारती" पढ़ कर ही जागी थी।

''ग्रधिकार खो कर बैठ रहना यह बड़ा दूष्कर्म है,

न्यायार्थं ग्रपने वन्तु को भी दंड देना वसेहैं।"

मैं प्रवान मंत्री जी से यह कहूंगा कि वे मरासिम की इस सियासत को बंद करें भगर हिन्दुस्तान को बचाना है, इस राष्ट्र को बचाना है। जब श्री कृष्ण मेनन हट सये हैं सुरक्षा मंत्री की जगह से, तो क्या क्षाह है कि इस स्ट्रैटेजिक कमेटी के धाज भो उपाध्यक्ष बने हुए हैं। यह बात

मेरी समझ में नहीं बातो है, इसलिये मैं हकमत से कहना चाहंगा कि ग्रगर हमें भविष्य में देश की सोमायों की रक्षा करनी है तो हमें इस तरह से सोचने के तरीके में तब्दीली करनी पडेगी । ग्राज भी जब प्रधान मंत्री जी ग्रपना बयान दे रहे वे तो हमारे सदस्यों ने उन से कुछ सवाल पुछा तो उस से उन्हें सबक लेना चाहिये कि भाज देश के लोग इस तरह के सवाल क्यों पुछ रहे हैं कि प्रधान मंत्री जी इस संबंध में क्या करना चाहते हैं ग्रीर क्या करने जा रहे हैं ? क्योंकि प्रवान मंत्री जी ने, इस हकमत ने, इस सदन के अन्दर और इस सदन के बाहर जो कुछ कहा उस के ठीक उल्टी हालत का हम को भौर भाप को मकावला करना पड़ा । प्राज सारे देन को इस बात का खुबहा है कि कब प्रवान मंत्री जी कौन सा कदम ले लेंगे। माननीय श्री लाल बहादर शास्त्री जी जब उस दिन बोल रहे थे तो कहा कि हमारे जनसंघी दोस्त यहां नहीं हैं। उस के बारे में जो लोग श्री नेहरू जी के नैत्स्व में भ्रविश्वास पैदा करेंगे, वे बढ़ा भारी भ्रपराव करेंगे और उस को बद्दित नहीं किया जायेगा । नाम तो उन्होंने नहीं लिया। क्रुपलानी जी की स्पीनेज का, भाषणों का उन्होंने उद्धरण दिया। नाम नहीं लिया, कहा बड़े ग्रादमी हैं । उन्होंने दिल्ली में भी भाषण दिया और कलकत्ता में भी दिया । मैं उन की मीटिंगों में खद था । क्या कहा श्री लाल बहाद्र शास्त्री जी ने कि बड़ा जुमें कर दिया कुपलानी जी ने दो सेंटेंस कह कर के । क्रपलानी जी को जो लाल बहादर शास्त्री जी ने कोट किया है वह यह है :

4 P.M.

"The public has got every right to see the account."

मिलिट्री के खर्च के बारे में पब्लिक मीटिंगों में कहते हुए कुपलानी जी ने कहा कि जनता को यह मिलिकार है कि वह जाने कि उस का रुपया कहां खर्च किया गया है? लाल-

[श्री चन्द्र शेखर]

Appropriation

बहादूर जी शास्त्री समझते हैं कि वड़ा भारी **ग्र**पराध हो गया । लेकिन मैं जानना चाहता हं वित्त मंत्री महोदया जी से कि क्या यह सही नहीं है कि पहले विश्व-युद्ध में और दूसरे विश्व-यद में जब जब लड़ाइयां लड़ी गईं, पालि-यामेंट की सिलेक्ट कमेटियां बनाई गई इस-लिये कि दे देखें कि रोज रोज जो खर्चा होता है वह सही हो रहा है या नहीं? चार सौ करोड रूपये हर साल इस देश की जनता की गढ़ी कमाई का खर्च किया गया । माननीय भूपेश गुप्त कह रहे हैं कि बड़ी तरक्की हुई है। इसी से तो पांच दिनों में हम भ्राटोमेटिक वेषन पर पहुंच गये । मैं उस तफ्सील में नहीं जाना चाहता । लेकिन मैं नहीं समझता कि इस देश में भी कोई ऐसा म्रादमी है जो यह समझता है कि बड़े कमाल के काम सुरक्षा मंत्रालय ने किये थे। मुझे खुशी है कि नये सुरक्षा मंत्री ग्राये हैं। उन्होंने जो श्रभिव्यक्तियां की हैं, जो श्रपने खया-लात का इजहार किया है, उस से लगता है कि वे देश की परिस्थितियों के म्ताबिक चलने के लिये तैयार हैं, हम को, आपको म्रोर सब को खुशी होनी चाहिये म्रोर इस बात की उम्मीद करनी चाहिये कि श्रागे वे इस काम को इसी जेहनियत से करें।

एक भ्रौर बात में इस सिलसिले में कह कर के ग्रपनी बात खत्म करूंगा भीर वह यह है कि उस दिन जब मैं ने सवाल पूछा कि ग्राज सिविल डिफेंस के लिये क्या हो रहा है, नाग-रिक सुरक्षा के लिये क्या हो रहा है, तो कहा गया कि घीरे घीरे काम कर रहे हैं। एक दिन नहीं, दो दिन नहीं, तीन दिन नहीं, दस दिन से कहा जाता है कि बड़े से बड़े खतरे के लिये तैयार रहिये, किसी दिन हमारे शहरों पर बमवाडमेंट हो सकता है, कहा जाता है कि बड़ी से बड़ी कोई आपत्ति आ सकती है, और, श्रासाम हो सकता है, चला जाने, लेकिन इस के लिये तैयारी क्या है ? एक दिव

डिक्लेरेशन होता है, दस दिन तक हम चुप बैठे रहते हैं । उस के बाद डाइरेक्टर जनरल, सिविल डिफेंस, ग्रप्वाइंट होते हैं । उस के बाद फिर हम चुप बैठे रहते हैं। जिस तरह से हकुमत का अन्दाज पूराने जमाने में था, वही ग्रन्दाज बरक़रार है, काम करने के तरीके में कोई तब्दीली नहीं, कोई तेजी नहीं । इस भ्रापातकालीन स्थिति, इस हंगामी हालत का मुकाबिला करने के लिये क्या हम यही करने जा रहे हैं?

दूसरी बात में ग्राप से यह ग्रर्ज करना चाहंगा कि उस दिन गृह-मंत्री जी ने जो बयान दिया, उस में उन्होंने कम्यूनिस्ट लोगों की बड़ी तारीफ की । यह मैं इसलिये कह रहा हं कि गृह मंत्रालय को द्याप पैसा देने जा रहे हैं। कौन सा गृह मंत्रालय ग्रीर खास तीर से दिल्ली एडिमिनिस्ट्रेशन ? मैं ग्राप के सामने केवल एक सब्त रखना चाहुंगा । हैरत होती है मुझे यह जान कर के कि कोई भी हकुमत इस तरह की चीज को कैसे बर्दाश्त कर सकती है ? "शिकस्त जिंदा" एक किलाब है । यह किताब सन १९५३ में शाया हुई । जामिया मिल्लिया के कोई गुलाम रब्बानी तावां साहब **इ**ग्स के कलेक्शन करने वाले हैं। ग्रफसोस है कि हमारे कम्युनिस्ट दोस्त यहां पर नहीं हैं। बड़े मशहर व मारूफ कम्युनिस्ट सरदार जाफरी साहब का एक इस में शेर है। चीन के बारे में क्या इस जोर में कहा गया है, जारा श्राप सुनिये :

चीन चर्चिल, पटेल, नेहरू, ट्रमन ग्रौर मार्शल के लिये। च्यांग ग्रीर च्यांग की तरह के डाक्छों की सियाकारियों के लिये जहर ग्रीर मीत का जाम है।

इस किताब की यह एक लाइन है। श्रब जरा इस पर भी ग़ौर फर्माइये:---

माउजे तुंग की फौज एक खुन का सैलाब है इसमें मलबार का धौर तेलंगाने का खून है बीर का भीर अफसाने का खून है

इस में कश्मीर का ग्रीर ग्रम्ल नीर का खून है इस में स्पेन व यूनान का खून है इस में इंसान का खून है जो बहाया गया है ग्रीर चुसा गया है

जिस से सर्मायादारी को जागीरदारी को सींचा गया है

इस पर जरा ग़ौर फरमाइये :

किस की हिम्मत है जो इसकी यूरिश को रोके खब सकी हिम्मत है जो इस को टोके खब यह सैलाब बढ़ता चला जायेगा चीन की सरजमीन से मलाया तलक और मलाया से बर्मा तलक और वर्मा से हिन्दुस्तान और हिन्दुस्तान से फलस्तीन व यूनान व स्पेन तक खब यह तूफान बढ़ता चला जायेगा चीन के सरकशो, चीन के बाग्रियो, मरहबा और खागे बढ़ो, और आगे बढ़ो वार पर वार करते चलो

यह एक किताब है जो शाया हुई दिल्ली के म्रन्दर ।

श्री शीलभद्र याजी (बिहार) : यह किताब प्रेसकाइब नहीं हुई ?

श्री चन्द्र शेखर : नहीं, प्रेसकाइब नहीं हुई । यह किताब अभी भी चालू है । यह लम्बी पोयम है । इस को मैं यहां रख दूंगा । आखिर में यह है :

शोख फूलों के सीने में शवनम के मोती घरे हैं और तुम्हारी दहकती हुई उंगलियां राइफ़ल और बन्दूक थामे हुए हैं जिन की आवाज में अमन का गीत है आदिमयत का संगीत है।

यह किताब है। इस किताब के ऊपर एक अनवर साहब ने एक पोस्टर शाया किया कि यह किताब ग़लत है, इस को जब्त किया जाये। उपसभापति महोदया जी, आप को यह जान कर हैरानी होगी कि इस पोस्टर में केवल एक टैकनिकल मिस्टेक है । उन्होंने प्रिटर का नाम शाया किया है। इस में प्रेस का नाम है। इस में उस ग्रागेंनाइजेशन का नाम है। केवल एक आदमी का नाम नहीं है। यहां के कोई प्रेस ग्राफिसर साहब हैं ग्रार० के० सैदा साहब। इस भ्रादमी का प्राजिक्यूशन हुन्ना और इस पर १२५ रुपया जुर्माना हुग्रा । इस के ऊपर जो एक उपमंत्री हैं शामनाथ जी, उन्होंने एक खत लिखा दिल्ली के चीफ कमिश्नर को कि यह ग़लत काम हो रहा है, इस को रोकना चाहिये । उसके बाद माननीय फरीदल हक श्रंसारी साहब ने लाल बहादुर शास्त्री जी को खत लिखा। उस पर यह कहा गया कि होम मिनिस्ट्री की तरफ से हम इस की जांच कर रहे हैं और हम इस काम को कर रहे हैं। में आपसे जानना चाहता हूं कि क्या यही होम मिनिस्ट्री, क्या यही गृह मंत्री साहब इस मुल्क की हंगामी हालत का मुकाबिला करने के लिये तैयार हैं ? क्या यही हालत इस मुल्क में बहुत दिनों तक बनी रहने दी जायगी ? ग्रगर कोई इस सरकार में ग्रविश्वास पैदा करता है तो वह कोई जुर्म नहीं करता है। अगर कुपलानी जी कहते हैं कि यह देश केवल कांग्रेस के लोगों का नहीं है, तो मैं कांग्रेस के दोस्तों से कहूंगा कि वे आप को ग़लत समझ कर नहीं कहते हैं। इस देश की हिफ़ाजत करनी है, तो हम रुपया देने को तैयार हैं, देश के नौजवान खून देने के लिए तैयार हैं। लेकिन हमने कहा था कि गांत्री जी की शिक्षा की बात करते समय हमें यह कहना पड़ेगा कि गलतो हुई, स्वीकार करो। हमको यह मानना पड़ेगा कि हमारे नौजवान जो सीमा पर लाड़ रहे हैं, वे इन नाकामयावियों के लिए दोषी नहीं है। हुकूमत के श्रमल का तरोका, हुकूमत का

[श्री चन्द्र शेसर]
तर्जे श्रमस, उनकी नीति श्रीर उनका काम
करने का ढंग गलत है।

के साथ में फिर ग्रापसे इन शब्दों ग्रजं करूंगा कि इन हालतों को ग्रगर बदलना है तो जित्त मंत्री महोदया जी, मेरी यह ग्रपील प्रधान मंत्री जी तक पहुंचा दें कि वाजिद श्राली शाहके दरबारियों से यह लडाई नहीं लडी जायगी। एक बडी लम्बी मिनिस्ट्री बनी हुई है। लड़ाई के जमाने में ५० डिप्टी मिनिस्टर ग्रीर स्टेट मिनिस्टर हैं ग्रीर काम क्या होता है कि एक किताब इस तरह की चलती रहती है। ऐसी मिनिस्ट्री को कम करो, छोटी मिनिस्टी बनाछो । कांग्रेस में बहुत नौजवान लोग हैं, उनको मिनिस्ट्री में रखो, नये लोगों को रखो जिनके खन में ताकत है, जोश है। यह गीत बहुत दिन गाया गया कि हमने म्राजादी लेने में बड़ी कुर्बानी की । अगर कोई दस बीस वर्ष बाद इस हिन्दुस्तान में पैदा हुम्रा तो उसने कोई ग्रपराध नहीं कर दिया। नौजवानों का भी इस मुल्क को बचाने में उतना ही अधिकार है और उतना ही फर्ज है जितना श्रापका है ।

इन शब्दों के साथ में कहूंगा कि आप याद रिश्वये और इस हुकूमत को याद कराइये कि यह शक्ति का अजस स्रोत कोई पंडित जवाहरलाल नेहरू तक जाकर मीमित नहीं हो जाता, यह कूबते हिन्द का चरमा कोई श्री लाल बहादुर जी तक जाकर रुक नहीं जाता, यह शक्ति का अजस स्रोत अनन्त काल तक चलता रहेगा और भारत की रक्षा के लिये जो भी कुर्बानी यह देश और यह सदन चाहेगा हम देने को तैयार रहेंगे । धन्यवाद ।

श्री गुडवेच (मध्य प्रदेश) : माननीय उपसभापति महोदया, में इस बिल का स्वागत करने के लिये खड़ा हुआ हूं । चीन

में हमारे देश को ललकारा है श्रीर हमें उसका मकाबिला करना है । हमारे पूर्वेजों का यह कथन रहा है कि दुर्जन की दोस्ती श्रीर दश्मनी दोनों खराब होती हैं। यह उस जलते हये ग्रंगारे के समान होता है जो कि जलने पर हाथ को जलाता है श्रीर शीत होने पर हाथ को काला करता है। उन्होंने उसकी उपमा मच्छर से भी दी है जो पहले **पै**र पर बैठता है उसके बाद मांस नोच**ा** हैं। इसी भांति कुछ दोस्त ऐसे होते हैं जो मीठी बातें करते हैं भीर दोस्ती का स्वांग रचते हैं, पंचशील के ऊपर हस्ताक्षर करते हैं और बाद में हमारी पीठ में खरा भोंक देते हैं। यही मित्रता, यही दोस्ती आज चीन ने हमारे साथ की है। अतएव आज देश तैयार है उसका मुकाबिला करने के लिये। देश का जो ब्रावाहन प्रधान मंत्री के द्वारा, भारत के राष्ट्रपति के द्वारा, किया गया उसका देश ने बहुत ही उचित और उत्साह-वर्धक उत्तर दिया । निक्चित रूपेण अब यह दायित्व इस शासन पर, भारतीय शासन पर, भाता है कि वह देश की रक्षा करने के लिये धागे धाये और देश की स्वतन्त्रता को ग्रक्षुण्ण रखे ।

माननीया उपसभापति महोद्रया, इति-हास साक्षी है इस बात का कि हर राष्ट्र में, हर देश में, कुछ पंचमांगी हुआ करते हैं जिनको अपने देश की रोटी श्राच्छीन लग कर अपने पड़ोसी के कीड़े-मकोड़े, मेंढक और कछए ग्रच्छेलगाकरते हैं। ग्रपने देश में भी ऐसे पंचमांगी हैं। इसमें कोई संदेह नहीं है। ऐसे जयचन्दों से हमें साब-धान रहना है, ऐसे मीर जाफरों से हमको सावधान रहना है जिन्हें ग्रपने देश की खुशहाली ग्रच्छीन लगकर पड़ोसी देश की गोली धौर गाली भी अच्छी लगती है और उससे वे भ्रपने को सम्मानित धौर उपकृत समझते हैं । भारत की कम्यनिस्ट पार्टी का भी कुछ ऐसा ही खैया है। उन्होंने बडे ब्राइवासन दिये, वक्तव्यों द्वारा प्रस्ताक्षों

द्वारा बताया कि उनको देश की आजादी से पूरी सहानुभृति है, उनका पूरा सह-योग है और उन्होंने चीन को ग्राततायी भी बताया, बड़ी खुशी की बात है, किन्तू यह देख कर दु:ख होता है कि उनको कथनी श्रीर करनी में श्रमी भी श्रन्तर है, अभी भी समानता नहीं एक-रूपता नहीं है। अब भी देश में ऐसे अनेक कम्युनिस्ट हैं जो कि देश के विपरीत बात करते हैं और चीनियों को ग्राकामक मान कर श्रभी भी वे यही मानते हैं कि चीन भारत की पीडित ग्रीर शोषित जनता को मुक्ति दिलाने के लिशे यहां आ रहा है। ऐसे लोगों से भी गृह-मंत्रालय को साव-धान रहने की जरूरत है; विशेष रूप से श्रीर इसमें जो कुछ ढील दिखाई जा रही है उसे मैं निश्चित रूप से उचित नहीं सम-झता हं।

Appropriation

चीन को क्षणिक सफलका से हमें निराश होने की आवश्यकता नहीं है। इसमें कोई संदेह नहीं कि हमारी पूर्वी-त्तर सीमा पर जितना चीन बढ ग्राया है उससे हमारे देश को काफी खतरा हो गया है, किन्तू, फिर भी हमारा यह कर्तव्य है कि हम जनता के मनोबल को नीचे न जाने दें ग्रीर उसके लिये हम भरसक चेष्टा करें।

माननीया उपसभापति महोदया, तिब्बत पर जब चीन ने श्राक्रमण करके उसको हडपातो तिब्बत के पड़ोसी देश चप रह गये जिनमें भारत भी था तो ग्राज उसकी वक दुष्टि भारत पर पड़ी है ग्रीर इस बार, भारत पर हमला होने पर, एशिया के देश चाहे वे किसी भी गठवन्बन में हों या गठबंघन से बाहर हों, च्य रहते हैं तो इसमें कोई संदेह नहीं कि चाहे पड़ोसी बर्मा हो, लंका हो, पाकिस्तान हो, मलाया हो, कोई भी हो, चीन के विस्तारवादी मनसूबे से उन्हें सावधान रहना है ग्रौर सब के लिये यह खतरा है--भारत के लिये तो है ही। विशेष रूप से भारत के लिये खतरा है किन्तु यह विश्व-शांति के लिये भी एक बहुत बड़ा खतरा है।

चीन का मुकाबिला करने के निये जो प्रयास किया जा रहा है इस बारे में में कुछ निवेदन करना चाहंगा । में चाहंगा कि हम मित्र राष्टों से सहयोग लें, अमेरिका हो, इंग्लैंड हो या कोई दूसरा हो, हमें मित्र राष्ट्रों से अधिकाधिक सहयोग शस्त्रास्त्रों के द्वारा लेना चाहिये। हमें उनसे यह भी सहायता लेनी चाहिये कि वे ग्रपने वालॅटियर्स हमारे यहां भेजें जो हमको सैनिक प्रशिक्षण दे सकें । सैनिक प्रशिक्षण के लिये से बाके विभिन्त अपनी के लिये जैसे टेरिटोरियल ग्रामी है, होमगाई स हैं. एन० सी० सी० है, इन के लिये युद्ध स्तर पर देश को जितनी भी घ्रतापूर्वक तैयार करना है, प्रशिक्षित करता है, उसके लिये ग्रभी हमारे देश में शायद उतने पर्याप्त व्यक्ति नहीं निकल सकते ; क्यों कि में देखता हं कि श्रब भी जब कि देश में श्रसाधारण स्थिति की, संकटकालीन स्थिति की घोषणा हो चकी है तब भी कॉलेजों में या जिन हाई स्कूलों में एन० सी० सी चलती थी वहां भी स्राज एन० सी० सी० टीचर के ग्रभाव में एन० सी० सी० बन्द कर दी गई है, बजाने इसके कि वह फ्रॉर चाल की जाती । जो क्लासेज पहले रेग्नरमी ले रहेथे वे भी बन्द कर दिये गये हैं। ऐसी स्थिति में ग्रगर हमारे देश में यह अभाव है तो उस ग्रभाव को हम स्वीकार करना चाहिये और हमें चाहिरे कि हम दूसरे देशों से वालेंटियर्स मांगें और उनसे अपने आप को प्रशिक्षित करें।

दूसरी बात मझे ऋपने प्लान के बारे में कहनी है । ग्रपने प्लान के बारे में भी प्रायरिटीज को निदिचत करना चाहिये, लिये हमें सब से पहले प्रायरिटी देनी चाहिये श्रीर युद्ध के लिये जितनी धन-राशि श्रावश्यक है उसको यद्ध के लिये ट्रांसफर कर के हम दुसरी चीजों को--जो कि कम्पैरिटिवली कम आवश्यक हैं, जो बाद में भी ले सकते हैं-

श्री गरुदेवी

उनको बाद में लेना चाहिये । प्लान में ग्रनेकों प्रोग्राम्स ऐसे भी चल रहे हैं, जैसे फेमिली प्लानिंग, ब्लाक डेवलपमेंट, सोशल वेलफेयर बोर्ड्स-इन कार्यक्रमों के ऊपर, इन स्कीमों के ऊपर, इन योजनाओं के ऊपर जितना खर्च हो रहा है उसको हम काफी हद तक कम कर सकते हैं ग्रथवा बन्द भी कर सकते हैं कुछ मदों में ग्रीर उसको हम वार एफर्ट्स के लिये दे सकते हैं।

एक बात मुझे और निवेदन करनी है भीर वह पब्लिसिटी और प्रोपोगेंडा के बारे में है। जो पब्लिसिटा और प्रोपोगैंडा अब शासन कर रहा है उसमें भी काफी गति लाने की यावश्यकता है। ग्रभी विदेशों में जितना प्रोपोगैंडा होता है-जितना रेडियो पर मैंने सुना है-वह पर्याप्त नहीं है। विदेशों में इस बारे में, चीन-यद्ध के बारे में, इस बार्डर डिस्प्यट के बारे में काफी भ्रम है। ऐसी स्थिति में विदेशी प्रोपोर्गेडा को ग्रधिक गतिशील करने की आवश्यकता है और मेरा सुझाव है कि विदेशों का ब्राडकास्ट जो कि एक्सटर्नल अफीयर्स मिनिस्टी के द्वारा होता है, वैदेशिक मंत्रालय के द्वारा होता है, वह वैदेशिक मंत्रालय के द्वारा न हो कर इंफामेंशन एंड ब्राइकास्टिंग मिनिस्ट्री के द्वारा होना चाहिये। उसे इसके अन्दर हो जाना चाहिये । शान्ति-काल में वह भले ही उचित रहा हो किन्तु युद्ध की स्थिति में प्रापोगैंडा के मामले में अलग अलग दो दो मिनिस्टियां फंक्शन करें, यह उचित नहीं प्रतीत होता और कोम्रार्डिनेशन हो जाने से इसमें गतिशीलता त्रायेगी ।

क्योंकि मेरा समय समाप्त हो रहा है इसलिये अन्त में युद्ध विराम का जो प्रस्ताव समाचारपत्रों में आया है इसके बारे में मैं कुछ शब्दों में थोड़ा निवेदन कर देना चाहता हं । यह तो समय बतायेगा कि चीन ने यह जो प्रस्ताव किया है, जो समाचारपत्रों के माध्यम से आज ज्ञात हुआ है, इसमें कितना सत्य है, क्योंकि उसने ग्रब तक जो जो प्रस्ताव

किया है, उसका कभी भी पालन नहीं किया। (Time bell rings.)

ग्रन्त में में इतना ही निवेदन करूंगा कि इस संकटकालीन स्थिति में हमें मनसा, वाचा, कर्मणा तैयार होना है । आवश्यकता इस बात की है कि हमारे दिमाग एक हों, दिल एक हों, हमारे ध्येय एक हों, लक्ष्य एक हो ग्रार वह हो-ग्राकान्ता चीन से भारत को मुक्ति दिलाना, स्वतंत्रता पर जो खतरा ग्रा गया है उससे उसे बचाना । घन्यवाद ।

RUTHNASWAMY (Madras): Madam Deputy Chairman, we are all willing to vote the Government as much money as it requires and this amount of Rs. 100 and odd crores which we are asked to vote is, I believe, only the first instalment of a number of supplementary grants that we will be called upon to vote. We in Parliament and the general public will be encouraged to support the Government in its financial demands if it showed some indication of the proper management of the finances that we are voting it. There is one source of revenue which the Government seems to neglect and that is reduced expenditure. The lady Minister tried to impress upon us with the vast amount of reduced expenditure on the administration that the Government has been able to carry out since the emergency arose. But what does it amount to? Does it amount to even a crore of rupees, the amount of saving that has been effected? It is just like a lady of fashion or a film star in these days of austerity boasting of a saving in her household expenditure just because she has reduce^ her expenditure on face powder, on nail polish or on lipstick. We want a much more impressive saving of expenditure.

Great expenditure may really result in penury. We want a big saving in expenditure as, for instance, in the numerical reduction of the Cabinet. Why should we have such a large Cabinet in war time? A War Cabinet

of six or seven Ministers and an ordinary Cabinet of ten or twelve Ministers would be enough. The other Ministers and Deputy Ministers might be put on to other war work on an honorary basis.

.Appropriation

And then there is the enormous expenditure over the Planning Commission. It amounts to as much as Rs. 75 lakhs a year. Why should the Planning Commission be kept alive when it has done all its work and produced all, the Plans for the next five years? All that is wanted is the implementation of these Plans and some money for the implementation of these Plans would be given by the abolition of the Planning Commission.

Economy could be effected in a number of non-essential services also, non-essential services in the context of the war. Social services, for instance, might be considerably reduced except those that cannot be reduced like the expenditure on the promotion of literacy. The sum of Rs. 50 crores provided for in the next Five Year Plan for family planning may easily be dispensed with without any detriment to the war effort. The administrative services still continue to cost Rs. 70 crores. Surely, some attempt might be made to reduce the expenditure on administration. We do not want all the plans to be scrapped. We want only those plans to be maintained and given effect to which serve the defence purpose. All industries whether in the private sector or in the public sector which serve defence production must be maintained. All other expenditure on plans might be scrapped at least during the period of the emergency.

The other day the Prime Minister repeated his favourite argument that for effective defence production, we must have an industrial base, as if the great steel industry, the iron industries and the great textile industry that are already flourishing in the country are not enough industrial base. And the defence industries themselves may serve as the indus-

trial base for future development. As I pointed out the other day, defence factories may be developed on a scale that the present war requires and the industrial ambitions of the Prime Minister will be realised. It is in this way that the Government, especially the Finance Ministry, can show that it really means business in this period of emergency. If they show that they mean saving of unnecessary expenditure, if they show that they mean business in the conduct of financial administration and if they show that they are going to reduce the number in the Cabinet and the Ministries, such a reduction will make a great impression on Parliament and on the public. The public will know that the Government is not only calling upon it to practise austerity but that the Government itself is setting a very fine and splendid example of austerity by saving and in doing so, it will rally all the people to the war effort. They will be encouraged to give more and more both in money and in personal effort in order to promote defence production and defence effort of the country. In this way only, by setting an example of economy, of thrift, of good household management, that the Government can rally all the financial possibilities of the country to its aid and thus promote the defence effort and finance it and make it possible for us to realise what is the ambition of every-; one, namely, the ejection of the enemy from the frontiers of India.

SHRI PANNALAL SARAOGI (West Bengal): Madam, I rise to support the Appropriation (No. 5) Bill, 1962. Before I proceed further, I would preface my observations on the Chinese overtures which are frightfully deceitful and deceptive beyond measure. It has become extremely difficult to put any reliance, credence or credulousness on the Chinese bona fides. On an earlier occasion when I was speaking on the Companies (Amendment) Bill. I dwelt upon the mischief and perfidy that the Chinese have perpetrated on us, peace-loving Indians, and the national determina[Shri Pannala] Saraogi.]

tion in the face of the gravest emergency facing our country. There axe sentiments galore today but sentiments alone cannot win the war. Along with proper sentiments, there must be proper resources and equipment to win it. In this connection, I would like to draw an analogy between our condition and that of Great Britain before the start of the Second World War. England was facing a similar situation when Hitler attacked it. They had to plunge into the war; they had to go all-out for defence though they were not fully prepared. I may say that they were as completely unprepared as we are unprepared today. Thereafter, they sought American assistance. America at that time had not felt the menace of Communism as it feels it today. So, American assistance to England at that time was halting, and they started to give assistance first on the basis of cash and carry and subsequently on the 'basis of lend and lease. But today America and England have offered aid to us without any conditions or strings. They want to prove that they are the real defenders of freedom, of the free way of living and thinking. Madam, the past conduct of 1he Americans and their past lives have also proved 10 us that the Americans had no territorial ambition in the past and that they do not have any in the present. And the statement of Ambassador G-albraith, which he made last month, clearly demonstrates as to what they feel .about the whole thing and also their extreme attachment to the cause of justice. With this background I would appeal to our Government that they should freely and fully go out for the complete co-operation and assistance of the Governments of these countries, who are offering assistance to us. Sir, there is necessity for getting it 3s also to raise our internal resources in the same degree. and for the purpose of raising our internal resources I would enumerate a few sources for the benefit of the Finance Minister. I would put them as under.

Madam, companies in the private sector are earning between 250-300 crores of rupees and they are, at the present moment, paying 50 per cent, in income-tax and super-tax. I would suggest that a war levy of another 10 per cent, may be put on them, which will raise a revenue of another Rs. 30 crores to the Government exchequer. I would suggest that there should be a 50 per cent, increase on capital-tax and this would yield a sizeable income to the national exchequer. I would further suggest that there should be a 5 per cent, cut in the wage bill of the country, and another 5 per cent, should be voluntarily contributed to the War Bonds.

Madam, in this connection, I would also refer to the Government announcement that no penalty would attach to those, who invested gold hoarded illegally in the Gold Bonds. I would now suggest to Government that hoarded currency also may be allowed to be ploughed back with a penalty of 10 per cent, imposed upon such disclosures and with the further stipulation that 50 per cent, of such disclosures must be invested in War Bonds. This should also apply to hidden wealth outside the country in foreign currencies, which may be allowed to be brought back into the country on the same terms and conditions which I have enumerated above. I am conscious of the fact that thia suggestion of mine is putting up with dishonesty, but in the larger interest* of the country, during the time of national emergency, I am making the suggestion which I have made now.

Madam, I would again repeat what I spoke before, two days ago, and with equal emphasis, that in order to set an example and give a lead to the country Ministries all over the States should be curtailed on a rational hasis, and business-like Cabinets should be formed in the place of the present unwieldy ones and utmost economies in Government expenditure have to be effected simultaneously.

We have to augment our resources both through savings and additional taxation. There should be a happy and careful blending of the two, and (scientific planning of the whole thing on a long-term basis has to be executed. The time has come when we have to prove that our enemy may be stronger in population and army but not stronger and bolder in sacrifice. If ingratitude is a virtue, the Chinese have plenty of it and nothing else.

थी गोडे मुराहरि (उत्तर प्रदेश) : मैंडम डिप्टी चेयरमैन, हमारे सामने जो एप्रोप्रिएशन बिल पेश हुआ है, शायद ही कोई ऐसा सदस्य होगा जो उसका विरोध करेगा; खास कर जब देश की रक्षा के लिये हर श्रादमी क्रवानी देने के लिए तैयार है ग्रीर उसके लिए जितना व्यय करना है उसको भी देने के लिए तैयार है। लेकिन इस मौके पर मैं सरकार से चाहंगा कि वह अपनी नीति साफ करे, जबकि हमारे सामने चीनियों ने सीज फायर का प्रस्ताव रखा है । हमें चीनियों के खिलाफ उस वक्त तक लडाई जारी रखनी चाहिये जब तक वे हमारी भिम से बाहर खदेड नहीं दिये जाते । सरकार को इस बात का स्पष्टीकरण करना चाहिये कि जो हमलावर है, जब तक वह हथियार नहीं डालेगा, जब तक वह हमारी एक एक इंच भूमि को खाली नहीं कर देगा तब तक उससे कोई समझौता नहीं किया जायगा । इस तरह का स्पष्टीकरण देने में प्रधान मंत्री जी हिचकते थे। भ्राज भी वे इस तरह का स्पष्टीकरण देने में हेजिटेशन करते हैं, हिचकते हैं। मैंने ग्राज सुबह देखा कि जब वे चीन के सीज फायर के प्रस्ताव के बारे में बयान दे रहे थे तो वे किसी तरह का कमिटमेंट करना नहीं चाहते थे। उन्होंने सिर्फ इतना ही कहा कि हम ग्रपना रक्षा-प्रयत्न जारी रखेंगे और अन्य मित्र देशों से मदद लेते रहेंगे। जब उनसे कहा गया कि श्राप इस बात का स्पष्टीकरण दीजिय कि जब तक हम ग्रपनी भिम बापस नहीं ले लेंगे तब तक लड़ाई जारी रखेंगे, तो उहोंने कहा कि मैं इस तरह का कोई स्पष्टीकरण नहीं दे सकता हूं। इससे हमारे मन में शंका पैदा होती है कि शायद उनके दिमाग में यह हो कि आज रात सीज फायर कर दें। अगर हमारी तरफ से इस तरह की कोई बात हुई तो हमें साफ तौर से कहना होगा कि अगर देश में और इतिहास में इस तरह की कोई चीज हुई तो बर्दाश्त नहीं की जायेगी। में इससे ज्यादा शब्द कोई और इस्तेमाल नहीं करना चाहता हूं, लेकिन प्रधान मंत्री जी से यह साफ कह देना चाहता हूं कि देश और इतिहास इस तरह की चीज को कभी भी नहीं भूलेगा। इसलिए यह बहुत जरूरी है कि सरकार इस सम्बन्ध में अपनी नीति जनता के सामने रखे।

ग्राज हमें शिकस्त खानी पड रही है ग्रीर एक बड़ी बबंर सेना का मकावला करना पड़ रहा है जो हमारे देश के ऊपर उमड़ पड़ी है। लेकिन इसका मतलब यह नहीं होता कि हम अपने उद्देश्य को भूल जायें और यह भूल जायें कि हमलावर अभी भी हमारे देश में मौजूद है। इस तरह का अगर कोई प्रपोजल ग्राये कि एक इंच भूमि भी उसके कब्जे में रहे, उसको कभी भी कबल नहीं किया जाना चाहिये और तब तक इस बात की कोई गुजाइश बिल्कुल नहीं है, जब तक वह हमारी एक एक इंच भिम को खाली करके नहीं चला जाता है। यह बात ठीक है कि बहत से ऐसे मित्र देश हैं जो हमारे श्रीर चीन के बीच में बातचीत कराना चाहते हैं। उन्हें मीडियेशन करने दीजिये, बात करने दीजिये, लेकिन बातचीत का आधार यह होना चाहिये कि दूश्मन हमारी एक एक इंच भिम को खाली करके चला जाये और उसके साथ बैठ कर तब बात की जा सकती है। यह क्या बात है कि एक तरफ तो लड़ाई जारी है, हजारों हमारे जवान मारे जाते हैं, दूसरी तरफ दिल्ली में चीन का डिप्लोमेटिक मिशन बैठा हुआ है और हमारा डिप्लोमेटिक मिशन पेकिंग में बैठा हुआ है। यह एक [श्री गोड मुराहरि]
श्राश्चयं की बात है और इस तरह की बात
किसी और देश में नहीं हुई और न देखी गई।
मैं यह कहना चाहता हूं कि जब हमारे और
चीन के बीच में लड़ाई जारी है तो ये डिप्लोमेटिक मिशन खत्म क्यों नहीं किये जाते ?

में यह भी कहना चाहता हूं कि सरकार को इस बारे में भी अपनी नीति बतानी चाहिये कि युद्ध तब तक जारी रहेगा जब तक हमला-बर खदेड़ कर देश से बाहर नहीं कर दिया जाता। ठीक है, युद्ध जारी रहेगा और उसके सम्बन्ध में जो कुछ भी कार्यवाही या व्यय देश को करना है उसको देने के लिए हम तैयार हैं।

इस के साथ ही साथ में यह भी कहना चाहता हं कि सरकार को इस संकटकाल में फिजुलखर्ची का कोई कार्य नहीं करना चाहिये। इस बिल में डिमान्ड नं० ४९ में कैबिनेट के नाम पर ३,००,००० रुपया रखा गया है। यह कैविनेट के डिसकिशन पर है कि वह जिस तरह से चाहे खर्च कर सकती है। इस सम्बन्ध में मैं यह जानना चाहंगा कि यह डिस-किसनरी खर्च किस कार्य पर किया जायेगा ? इस तरह की जितनी भी ग्रांटस हैं वे बन्द होनी चाहियं ग्रीर जितना पैसा है वह सब रक्षा के कार्यों में लगाया जाना चाहिये। पहले बजट में जितना डिस किसनरी फन्ड दिया गया है उसको भी रोक देना चाहिये। सरकार को इस बात का ऐलान कर देना चाहिये कि हम अब डिसकिशनरी फन्ड नहीं देंगे श्रीर उसके लिये कोई ग्रान्ट नहीं देंगे। हमको विलासिता की कोई जरूरत नहीं है और ऐसी स्थिति में जितने भी इस तरह के ग्रान्टस हैं उनका सब धन रक्षा के कार्यों में खर्च किया जायेगा।

इसके साथ ही साथ सरकारी कार्यों में जो फिजूलखर्ची चल रही है उसको भी बन्द किया जाना चाहिये। हमने इस सदन में बार बार यह प्रश्न उठाया कि सरकार की तरफ से, मंत्रियों की तरफ से, या बड़े बड़े अफसरों की तरफ से जो फिजूलखर्ची का काम किया जाता है उसे कम कीजिये और बन्द कर दीजिये। आज भी फिर उसी चीज को दोहराना चाहता हूं कि इस तरह के जितने भी फिजूलखर्ची के कार्य हैं वे सब बन्द कर दिये जाने चाहियें।

ग्रभी एक सदस्य ने कहा कि इतनी बड़ी कैबिनेट की क्या जरूरत है ? इस सम्बन्ध में मैं यह कहना चाहता है कि उन्होंने जो कुछ कहा है, ठीक कहा है और ग्राज ५० ग्रादिमयों के कैबिनेट की जरूरत नहीं है। कम से कम कैबिनेट में मंत्री हों ग्रीर न सिर्फ सेंटर में बल्कि हर राज्य में जितने मंत्रिमंडल हैं उनको कम किया जाये । जब से डिफेंस आफ इंडिया रूल्स लाग हैं तब से पालियामेंट श्रीर सेंटर को यह अधिकार है कि वह स्टेटस में भी यह चीज जारी करे कि वहां जो फिजलखर्ची हो रही है, वह बन्द हो । हर स्टेट में जितनी गलतियां हो रही हैं उनको बन्द किया जाये । साथ साथ मैं यह कहना चाहंगा कि परसों जब मैं ने उत्तर प्रदेश का सप्लीमेंट्री डिमांड का बयान देखा तो उसको देख करके मुझ को ताज्जब हथा । तीन मोटर कारें मंत्रियों के लिये और एक बड़े अधिकारी के लिये लिफ्ट लगाने के लिये और इस तरह के खर्चे के लिये तीन लाख रुपये मांगे गये हैं। यह क्या है ? हम लोग एक तरफ लड़ाई लड़ रहे हैं ग्रीर दूसरी तरफ इतनी फिजूलखर्ची हो रही है। मैं चाहंगा कि सरकार इन चीजों पर ध्यान दे ।

साथ साथ देश में आज यह जरूरत है कि कोई एक एज ग्रुप को ले कर के फौरन कांस्क्रियान किया जाये। हमें लोगों को देश की रक्षा के लिये तैयार करना चाहिये और सिर्फ रक्षा के लिये नहीं बिल्क हमलाआवर ने जितनी जमीन पर अधिकार कर रखा है उसको वापस लेने के लिये भी। इसके लिये यह जरूरी है कि हम कोई एक एज ग्रूप को

कांस्क्रिप्ट करें ग्रीर उसके लिये जितने पैसे की जरूरत होगी हम देने के लिये तैयार हैं। कोई एक साल ग्राप ले लीजिये, लेकिन कांस्क्रियान जरूर होना चाहिये। ग्राज की जो हमारी सेना की स्थिति है उस पर भी हमें गौर करना चाहिये । हमारी सेना आज एक रेंक्टेड आर्मी है। ठीक है, इस तरह की सेना हम रख सकते हैं । लेकिन जब इस तरह का संकट हमारे ऊपर या जाता है तो देश में ऐसी रेक्टेड धार्मी से काम नहीं चलेगा। हर ग्रादमी को, हर कुटुम्ब को ग्रपना नमाइंदा भेजना पड़ेगा और सारी जनता को यह समझना पडेगा कि अब देश का सवाल है, अब यहां कोई बड़े या छोटे का सवाल नहीं है । ऐसा कां िक शन होना चाहिये कि हर कूट्म्ब का ग्रादमी जायेगा चाहे वह बडा हो या छोटा हो। जब तक इस तरह की हम एक सेना नहीं बनाते हैं तब तक हमारी ग्रामी एक मजबत ग्रामी बनेगी, इसकी ग्राशा नहीं है। इसलिये में चाहता हं कि सरकार इसकी भी कोई मोजना बनाये ।

Appropriation

2045

साय ही साथ इंफार्मेशन और ब्राडकास्टिंग मिनिस्टी के बारे में मैं यह कहना चाहता हूं कि जब उसकी कंसलटेटिव कमेटी की मीटिंग हो रही थी और जब यह प्रश्न पूछा गया कि तिब्बती लैंग्यूएज में ग्रौर चीनी लैंग्यूएज में कितने न्यज ब्राडकास्ट हो रहे हैं तो जवाब यह दिया गया कि यह मिनिस्ट्री श्राफ एक्सटर्नल अफेयर्स का मामला है और उनका यह आदेश है कि कोई ऐसी चीज एक्सटर्नल ग्रफेयर्स की न कही जाये; यानी तिब्बत के बारे में कुछ न कहा जाये। अगर इस तरह का प्रचार हम करेंगें तो कहां से हम मकाबिला करेंगे चीन का भीर उनकी जितनी मक्कारी हो रही है उसका। उनकी ऐसी प्रोपेगैंडा मशीन है जिसमें वे कोई चीज बरी नहीं समझते । वे जितना भी बोलना चाहते हैं, वोलते हैं । लेकिन हमको प्रगर उसका जबाब देना है तो हमको कम से कम सही चीजें जो हैं, जो तिब्बत के बारे में हैं, या चीन के बारे में हैं, उनको भी बताना

चाहिये । हमको सिर्फ सेना का मकाबिला नहीं करना है बल्कि हमें उनके प्रोपेगैंडे का भी जवाब देना है। मैं इसलिये चाहंगा कि तिबेतन और चाइनीज लैंग्यएजेज में ब्राहकास्ट हो ग्रीर तिब्बत की जनता को बताया जाये कि उनके ऊपर जो म्रत्याचार हो रहा है, वह ठीक नहीं है ।

(No. 5) Bin, 1962

तिब्बत के बारे में प्राइम मिनिस्टर साहब ने यह कहा कि वे मैनिफेस्ट इननोसेंस से कहते हैं जो यह कहते हैं कि तिब्बत आजाद हो। इस तरह के लक्ज वे बहत जल्दी इस्ते माल करते हैं, लेकिन मैं उनको सिर्फ इतना बताना चाहता हं कि जो उन्होंने यह भाषण दिया कि तिब्बत चीन के अधिकार में हजारों साल से है, यह बिल्कुल इतिहास के लिहाज से गलत है। मैं यह कहंगा कि वे एक बार फिर इतिहास पढ़ें। वे इतिहास बहुत जानते हैं, लेकिन पता नहीं क्यों उनको कभी कभी चीन की वकालत करना पडता है। इसलिये मैं उनसे बहत नम्रता से ग्रीर बहत श्रदब से निवेदन करूंगा कि वे जा कर फिर एक बार इतिहास पढ़ लें और तिब्बत के बारे में ऐसी चीज कभी न कहें जो कि हमारी नीति को कमजोर करती हो ।

में फिर ऐप्रोप्रिएशन विल का समर्थन करता हं, लेकिन एक बार फिर यह निवेदन करूंगा कि डिमांड नम्बर ४६ जो है, उस को निकालने की कुपा करें।

SHRI A. D. MANI (Madhya Pradesh): Madam Deputy Chairman, I rise to support the Appropriation Bill. Tt is significant that though the Appropriation Bill is of the order of Rs. 1,00,39,86,000, the Bill should have received uniform and unanimous support from all sections of the House. Madam, I would like to raise in thia debate certain points about our war effort and I do hope that the Government would be able to throw some light on the points which I want to raise in thia debate.

[Shri A. D. Mani]

I said earlier that this is a phoney war. We are at war with China. The Embassies are functioning and we have not severed our diplomatic relations. There is the United Nations which is not seized of the war. And still the conflict has been in progress. There has been a good deal of criticism that even after the hostilities started, our publicity in the External Affairs Ministry has been defective and inadequate. I have heard from friends in Ceylon that the Chinese Embassy there have been circulating masses of pamphlets to people explaining their side of the case, whatever that side may be. There has been 50 far no attempt on the part of the Indian Embassy in Ceylon, where we are concerned with the reactions •f public opinion on the Chinese aggression, to put out adequate material.

Further, the hostilities on the frontier have been covered by a number of foreign journals. I am a newspaperman. I believe in freedom ef opinion. I would not like any •urbs to be placed on the reporting of events. But the foreign journals lao should realise that they have a sense of responsibility towards this country because we are fighting for the freedom of our nation. I want to refer in this connection to the latest issue of the 'Time' magazine which has not taken a friendly view of Indian affairs. Speaking about the survivors in the attack in the N.E.F.A. the Time' writes in the issue of November 16:

"Survivors of the attack were still angrily asking why they had been so out-gunned by the Chinese, whose light, automatic weapons fired at a rate 20 times faster than the single-shoot Lee Enfield rifle, standard in the Indian army. Said a senior officer: "The troop* feel they have been let down."

Madam, some senior Indian officer inclosed thig to this correspondents- "the troops feel that they have been »*dly let down". Madam, I think the

Government of India cannot remaia silent about such propaganda dons against the defence effort in our country. We do not want to censor the cables of our foreign correspondents. Because we have democratic traditions, it is in our own interest if we preserve these traditions. But we shoul j tell those correspondents who are not giving an objective view of the war and who are trying to sap the morale of the army that we will cancel their accredition. I have bea« a reader of the 'Time' magazine for the last twenty years, and though I violently disagree with what the 'Time' writes, I have always valued its very great contribution to the development of the English language. They have put in a large number of phrases into circulation. We should be able to tell the foreign oorrespo»dents who are here that they must exercise a sense of responsibility.

I would like to go on to another aspect of our External Affairs publicity. This morning the 'Statesman' contains on the front page the reactions of the External Affairs Ministry to the Chinese peace offer. On tKe front page it is published:

"An official spokesman of / the Ministry"—that is, the Ministry of External Affairs-

"stated that India received ne such proposals and would like to see it in detail before making any statement."

He further added that:

"If in detail the Chinese proposals were the same as India's suggestion for the restoration of the status quo that existed on September 8, we will positively respond to it."

Now, this is not on the same lines as the Prime Minister's statement this morning. He says, "If in detail it reproduces the substance of our statement, we will respond to it." Madam, I would like to ask the Government Whether it is for an official of the

I would like to go on to the question of raising internal resources for our war effort There was a meeting of the National Development Council and I do not know whether the question of the suspension of prohibition was specifically raised at the meeting of the Council. The State of Madhya Pradesh is unwilling to enforce prohibition unless compensation is given to it for the loss of revenue sustained by it in excise revenue when prohibition comes into force. A similar stand has been taken by the State of U.P. and I believe a similar stand has been taken also by the State of Mysore. Now, the time is very opportune for the Government to suspend prohibition during the emergency. It will •ave a lot of money, it will give a lot of money for the State Governments and will also lead to a better employment of man-power which has not been able to effectively check illicit distillation or smuggling and I do hope that some attention will be given by the Government to this matter. They should not be guided by enthusiasts and faddists and try to push prohibition at a time when the army at any rate is not observing prohibition. I believe the army in NEFA and Ladakh are certainly not going to fight on water. Even if you ask them to, they will but we have to give them the necessary materials for aarrying on in the extremes of cli-aate in which they are functioning at the present moment.

I would like to raise one other point about internal resources. The Reserve Bank published in September of this year a very informative survey of the disposable income of people in the Indian Union and it was found that 18 per cent, of the population had a disposable income of over Us. 3,000 per year. \ do not know how much the Government expects to raise in the form of war donations. An estimate which has been worked out by an economist puts it at Rs. 35 crores. If Government were to make an appeal that one month's wages or salaries should be surrendered to the Government, the revenue that the Government would get would be Rs. 140 crorts because it has been worked out that one week's wages would work out at Rs. 35 crores. Suggestions have been made for taxation of companies' profits. There are thousand and one companies—I am not mentioning it figuratively-working now in India which have got a disposable profit of Ra. 140 crores. If half the money is given, we will get at least Rs. 70 crores for the war effort. In this connection, I would like to mention that the response of the Princes to gold donation has not been satisfactory. I read the other day—I do not have the paper clipping with me—that some Princes donated! about 140 gms. I would like on this occasion the Government to conscript the gold that the princes have because all that gold was illegally got out of the people and they should make a surrender of the gold hoardings in this national emergency for the prosecution of the war effort I have something more to say but I do not want to exceed my time. Thank you.

SHRI MOHAN LAL SAKSENA (Nominated): Madam, I rise to support the Bill before the House. We are passing through a grave and unprecedented emergency and as has been pointed out by a number of Members, the House would not grudge voting even a bigger grant than what the Government has come forward with. I have got certain suggestions to make for raising resources and for effecting economies but before I do so, I think I owe to the House to

[Shri Saksena] Moha_n Lai say a few words about the situation as has emerged from the morning papers' news that there is to be a cease-fire. Whatever the reasons may be, the fact remains that the Chinese aggressors caught us unawares. were not even mentally prepared for rank this perfidy and barbarous be haviour of the Chinese, much less to beat back this naked aggression with all our might. Still we have to suffer the consequences and face them with brave faces, with stout hearts, full faith in the righteousness our cause and our ultimate victory and still more with unflinching deter mination to defeat the designs of the Chinese aggressors to dominate over Asia and Africa and to throw them back to a position from where they ceas* to be a menace to India and to the neighbouring countries and a danger to world peace. We have had experience of China in the past and unless we profit from that experience and also learn from our errors in the past, I am afraid we will miss many opportunities and will be able to face them as we should. It is not for nothing that the rational symbol of China is a dragon, a reptile known for its cunning and ferocity, a reptile which, I should say preys and fattens ~n the unwary creatures and after gulping one, waits and .digests and then pounces On another. So whatever faith we may have had in the words of the Chinese leaders in th. past, we cannot have that faith today. What has happened in the past? While we were pleading their case and using our influence with the nations of the world, for their admission in the U.N.O. and other inter-nations] organisations, they were, under the cover of protracted fictitious friendship and negotiations, nibbling •at our territories. They were undermining our influence in the neighbouring countries and sabotaging their goodwill towards us and all the time, they were preparing for this naked aggression which has come about. So Whatever faith we may have had in them, we cannot have that faith today and we know even those who had

led us to believe that they were anxious for peaceful settlement have come out with a different story. Even they regard them as ruthless and unscrupulous people who would st⁰P at nothing to achieve their end. After all that experience, we have to plan our strategy in such a way that we are not taken in or deceived by such moves as are being made. However, I am glad that the people have risen as one man, to fight the aggression; md they have expressed their national solidarity and determination to throw them back, to fight them back and not to rest until they have vindicated the honour and integrity of the country. So people have shown the way. We have only to harness their enthusiasm and direct it into proper channels and use the occasion for national reconstruction and strengthening our defence. I am not one of those who believe in basing our campaign on hatred. It should not be hatred c the Chinese or any particular leader—this leader or that—but the love t the country, love of freedom, love of peace and all that India has stood for. We know that there were two other imperialists, Dver and O'Dver, who wanted to teach a lesson to this country and the people to perpetuate their imperialist stronghold. They made people crawl on their bellies. Unarmed people were fired at till the last bullet was exhausted, and mowed down by thousands. Yet the country took that to heart. They simply sparked a movement in the country, the movement, which consumed not only the British imperialism in this country ultimately, but also the imperialism in Asia and Africa. So I am convinced, /I am sure, that if we can properly utilise this enthusiasm that is being witnessed in this country, we can and should be able to bring down Mac and Chou, both, to the same category a* Dyer and O'Dyer. They have don. us a good turn. They have roused the whole country, they have shaken off our complacency and lethargy and disillusioned the Government about their intentions. The people need clear and unambiguous lead not by speeches and statements but by «et*-

ing unmistakable example ourselves. Are v/e going to lead the people? We should at least not lag behind, them. In this connection, I would like to know from the Government audi the Deputy Minister of Finance as we have done. We are happy at; the

marvellous response in the 5 P.M. country. All this money, '

gold and blood, have come as donations from the people. But we must know what the Government has done in this connection. Do we know or do we not know that under income-tax arrears alone, there is an amount to the tune of Rs. 253 crores? And we are talking of having fresh taxes. That is the difficulty. That is the iigure of arrears for the year 1960-61. Perhaps last year the amount would have gone up higher. So we have to make every eifort to realise these arrears. We can get much more money. Similarly, there are the arrears due under sales-tax and excise duties. We know there are companies which realise sales-tax and they are paying the amount in instalments. What is the • Government doing? They should make every effort to realise all, the amount due from these companies and others. If you make earnest efforts, just as the official and non-official agencies are co-ordinated for collect-. ing National Defence Fund, official and non-official efforts should be coordinated in this work also. Let the Government only publish the names of the parties which are in arrears and I am sure much of that money will be realised.

Now, in the administration itself,' we have lakh employees under theCentral Government alone, I knowthere are Ministers who have admit-w ted that in this staff there is a large^ surplus. An ex-Finance Minister him-s self had admitted that at least 25 peri cent, of the staff was surplus. Why not ask each department to place 15 percent, of its staff to be utilised in thewar effort? It may be outside theoffices or in the offices, but onwhatever work there is,they war can be utilised. When we

are asking the people . to take to hard work, can't We insist that the government officials should work at least seven hours a day, that they should put in daily seven hours of honest work? We are not throwing them out. We will employ them on more urgent and useful work. If that is done, I am sure—I do not have the iigure—about 2 lakhs of Central Government employees could be declarer! surplus and if we assume that Rs. 100 per month is their average pay, the total saving' will come to Rs. 2 crores per month. That means Rs. 24 crores a year. So why not do that? We are not throwing these peop'e on the road. We are .not depriving them of employment. We utilise them on more useful work at this critical moment. The next suggestion that I would like to make is the introduction of a scheme of compulsory savings for Government employees. To begin with we should not touch employees who are getting less *han Rs. 500 per month, but employees drawing higher salaries should be required to contribute at rate 'of 5 to 10 per cent. (Time bell rings) I have *soxm* mjre sug-gestions to make and ...

THE DEPUTY CHAIRMAN: You mother two minutes.

SHRI MOHAN LAL SAKSENA: Madam, a sum of Rs. 43 crores is provided under contingencies. Instead of only issuing a circular asking the departments to economise, let the Government send out a circular to each and every Ministry, asking them to surrender a certain percentage of their staff. Let them work overtime, but at least 10 per cent, of the staff should be made available.

AN HON. MEMBER; That is already done.

SHRI MOHAN LAL SAKSENA: They only issue pious appeals. I say that a+ least 10 per cent, of the staff should be declared surplus. If they want more staff, let them ask for it

Then about T.A. also I have a suggestion to make. At least 25 per

[Shri Mohan Lai Saksena] of the amount under T.A. should be treated as reduced. If they want more money, 'let them come forward with their requests. To that extent, the present provision should be treated as having been reduced in the Budget.

Similarly, as I have mentioned, the amount under contingency should be reduced and should be cut down by 30 per cent. Let the Ministry or department which requires more come forward with supplementary demands.

Similarly, I want a 5 per cent, cut to be made in the pay of employees drawing more than Rs. 1,500 per month, as far as the Central Government is concerned If my suggestions are accepted a saving Of Rs. 50 crores per year would be effected in the Central Government expenditure and that is not a small sum.

Then again theer is the underground money or the black-market money and to get at this I have been making suggestions for a long time, that the Government should issue premium bonds of Rs. 100 at the rate of Rs. 135 or Rs. 140. Let us not enquire about the source of the money. If we do issue such bonds, I am sure considerable money will come out, because in Pakistan in an emergency they had adopted stringent measures and a sum of Rs. 823 crores was declared and recovered. I have no doubt that in India much more money than that will be recovered. You should be prepared to use your powers under the Defence of India Act.

The last suggestion that I would like to make is this. We must impose a labour levy or duty on every male adult in this country. Each person should give 14 days' labour every year or in lieu, its cash equivalent. This is the least that should be done. I had suggested this scheme, not now. but six years back. This scheme can be worked very easily. This will give

VJMG1PND—RS—930 RS—g-i-6j:

you at least Rs. 100 crores a year When we are asking every family to send one person to the front, why not ask everyone to contribute at least 14 days' labour every year? Asking them to go and deposit one day's labour in a labour bank and to work in a village on a voluntary basis won't do. It is nothing. It should be made obligatory on every citizen of India to give 14 days' labour or its cash equivalent. Every person should be made to give at least 14 days' work in the service of the nation during this emergency at least. I know that in certain countries this has been done. For instance, in France they have such a levy. Even in Bhutan, I was told, there is some such levy. In the period of emergency I suggest we will be justified in having this levy, instead of imposing burdens which will hit the poor man. Thank you, Madam.

Lok Sabha

MESSAGE FROM THE LOK SABHA

THE CUSTOMS BILL, 1962

SECRETARY: Madam, I have to report to th« House the following iiesssge received from the Lok Sabha, signed by the Secretary of the Lok Sabha:

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith a copy of the Customs Bill, 1962, as passed by Lok Sabha at its sitting held on the 21st November, 1962."

Madam, I lay the Bill on the Table.

THE DEPUTY CHAIRMAN: The Minister will reply to the debate tomorrow. The House stands adjourned till 11 A.M. tomorrow.

> The House then adjourned at seven minutes past five of the clock till eleven of the clock on Thursday, the 22nd November, 1962.